



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - III SECTION)

MINUTES OF THE NORMS COMMITTEE- III

MEETING No. NC/3/MEET/Feb/202122/14

DATED: 21/02/2022

Please Note

- I. For information of exporters, Norms Committee - III handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 29, 30 .Communications in respect of cases/pertaining to NC- III may be sent to email address: nc3.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/3/MEET/Feb/202122/14 dated 21/02/2022 of Norms Committee - III for the year 2021-22 was held on 21/02/2022 under the Chairmanship of Amiya Chandra, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	AJAY KUMAR, Deputy Director	Directorate General of Foreign Trade, Delhi
2	MANISH ASWAL, DEO	Directorate General of Foreign Trade, Delhi
3	SHAISH KUMAR, Technical Authority	Technical Consultant, DGFT
4	DINESHNARAIN MATHUR, Technical Authority	Technical Consultant, DGFT
5	Nitin jain, Technical Authority	Technical Consultant, DGFT
6	Sankar Guchhait, Technical Authority	Technical Consultant, DGFT
7	varun poonia, Technical Authority	Technical Consultant, DGFT

Case Details and Decision(s):

Case No.	1 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	HESTER BIOSCIENCES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000216AM14
RA File Number	082404000081 AM14
Licence No and Date	0810121432/27/05/2013
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the Defeciency Letter was issued to firm on 28.01.2022 through DGFT Portal asking to submit following information: i. Copy of 4.07 application having copy of Advance Authorization alongiwth complete technical details as per Annexure to Appendix 4E. Reply is still awaited from the firm. Hence, it was decided to issue the Reminder to firm through DGFT portal. Case is deferred.	

Case No.	2 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	BOSTIK INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000495AM14
RA File Number	072404000502 AM13
Licence No and Date	0710096186/25/06/2013
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	3 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	JODAS EXPOIM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

HQ File Number	018205001733AM19
RA File Number	052304000561 AM17
Licence No and Date	0510401758/22/02/2017
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC	

Case No.	4 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	JODAS EXPOIM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001785AM19
RA File Number	052304000266 AM18
Licence No and Date	0510404285/13/10/2017
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC	

Case No.	5 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	JODAS EXPOIM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001786AM19
RA File Number	052304000267 AM18
Licence No and Date	0510404287/13/10/2017
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	6 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	AMI ORGANICS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000454AM20
RA File Number	522404000059 AM18
Licence No and Date	5210042473/01/01/2018
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	7 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	YASHO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000380AM19
RA File Number	039504001007 AM18
Licence No and Date	0310819263/20/02/2018
Norms Committee Decision: The firm vide its reply submitted on DGFT DGFT portal has enclosed a copy of Redemption cum Regularization Letter issued by RA, Mumbai. In view of above, the Committee decided to withdraw the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	8 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SONGWON SPECIALTY CHEMICALS - INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001164AM19
RA File Number	342404000341 AM18
Licence No and Date	3410043908/22/02/2018
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	9 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	AKTINOS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000888AM19
RA File Number	092404000668 AM18
Licence No and Date	0910066131/11/04/2018

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	10 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	GLAND CHEMICALS PVT LTD
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001483AM19
RA File Number	092404000008 AM19
Licence No and Date	0910066148/17/04/2018

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	11 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AETHER INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

HQ File Number	018205000537AM19
RA File Number	522404000016 AM19
Licence No and Date	5210042638/10/05/2018
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
Function of Sodium Tert Butoxide is not indicated, whether it is main reactant or otherwise. Please explain it.	

Case No.	12 / NC/3/MEET/Feb/202122/14			
Case Status	Case Approved			
Party Name	MANGALAM ORGANICS LIMITED			
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022			
HQ File Number	018205000795AM19			
RA File Number	039504001140 AM18			
Licence No and Date	0310821107/21/05/2018			
Norms Committee Decision:				
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:				

Case No.	13 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001846AM19

RA File Number	082404000030 AM19
Licence No and Date	0810142955/04/07/2018
Norms Committee Decision: The Committee considered the reply furnished by the firm and it was observed that the reply furnished by the firm was not proper. Hence, it was decided to again call for following information from the firm: i. Use of Methanol is not indicated in the manufacturing process. (ii) How many moles of Aniline are used to manufacture Aromatic Amine.	

Case No.	14 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	STERLING AUXILIARIES PVT LTD
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000723AM19
RA File Number	039504000332 AM19
Licence No and Date	0310822247/11/07/2018
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	15 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	YASH RASAYAN & CHEMICALS
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001167AM19
RA File Number	342404000114 AM19
Licence No and Date	3410044333/16/07/2018
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:	

Export product	Qty.	Sl. No.	Import items	Qty.
2-METHOXY BENZOIC ACID	1 kg	1	METHYL SALICYLATE	1.052 kg
		2	DIMETHYL SULPHATE	0.8717 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	16 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	KEVA FRAGRANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001217AM19
RA File Number	039404000390 AM19
Licence No and Date	0310822723/31/07/2018

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	17 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SRINI PHARMACEUTICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001062AM19
RA File Number	092404000251 AM19
Licence No and Date	0910066620/03/09/2018

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	18 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	VOVANTIS LABORATORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001154AM19
RA File Number	342404000145 AM19
Licence No and Date	3410044518/26/09/2018
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	19 / NC/3/MEET/Feb/202122/14																	
Case Status	Case Approved																	
Party Name	YASH RASAYAN & CHEMICALS																	
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022																	
HQ File Number	018205001991AM19																	
RA File Number	342404000184 AM19																	
Licence No and Date	3410044523/26/09/2018																	
Norms Committee Decision:																		
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:																		
<table><tr><td>Export product</td><td>Qty.</td><td>Sl. No.</td><td>Import items</td><td>Qty.</td></tr><tr><td rowspan="2">METHYL 2-METHOXY SULFAMOYL BENZOATE (MSMB)</td><td rowspan="2">5- 1 kg</td><td>1</td><td>METHYL SALICYLATE</td><td>1.00 kg</td></tr><tr><td>2</td><td>DIMETHYL FORMAMIDE</td><td>1.78 kg</td></tr></table>						Export product	Qty.	Sl. No.	Import items	Qty.	METHYL 2-METHOXY SULFAMOYL BENZOATE (MSMB)	5- 1 kg	1	METHYL SALICYLATE	1.00 kg	2	DIMETHYL FORMAMIDE	1.78 kg
Export product	Qty.	Sl. No.	Import items	Qty.														
METHYL 2-METHOXY SULFAMOYL BENZOATE (MSMB)	5- 1 kg	1	METHYL SALICYLATE	1.00 kg														
		2	DIMETHYL FORMAMIDE	1.78 kg														
RA concerned may take further necessary action as per above decision of NC.																		

Case No.	20 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved

Party Name	YASH RASAYAN & CHEMICALS			
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022			
HQ File Number	018205001993AM19			
RA File Number	342404000185 AM19			
Licence No and Date	3410044524/26/09/2018			
Norms Committee Decision:				
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:				
Export product	Qty.	Sl. No.	Import items	Qty.
METHYL-2-METHOXY-5-(METHYL SULFONYL)BENZOATE	1 kg	1	METHYL SALICYLATE	1.52 kg
		2	DIMETHYL FORMAMIDE	2.00 kg
RA concerned may take further necessary action as per above decision of NC.				

Case No.	21 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	VARAHI PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001090AM19
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	22 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	MANGALAM ORGANICS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205002069AM19
RA File Number	039504000560 AM19
Licence No and Date	0310824148/03/10/2018

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
SODIUM ACETATE (TRIHYDRATE)	1 kg	1	ACETIC ACID	0.463 kg
		2	CAUSTIC ACID	0.568 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	23 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SPC LIFE SCIENCES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001147AM19
RA File Number	342404000211 AM19
Licence No and Date	3410044586/12/10/2018

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC

Case No.	24 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	GLOBE TROTTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205002106AM19
RA File Number	039404000713 AM19
Licence No and Date	0310825212/26/11/2018
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	25 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	STERLING AUXILIARIES PVT LTD
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001560AM19
RA File Number	039504000851 AM19
Licence No and Date	0310825462/05/12/2018

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	26 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	RUBICON RESEARCH PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001596AM19
RA File Number	039504000889 AM19
Licence No and Date	0310825587/11/12/2018

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	27 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SONGWON SPECIALTY CHEMICALS - INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

HQ File Number	018205001563AM19
RA File Number	342404000294 AM19
Licence No and Date	3410044750/12/12/2018
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	28 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001556AM19
RA File Number	052404000503 AM19
Licence No and Date	0510408988/19/12/2018
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	29 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	VIVIMED LABS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205002195AM19
RA File Number	092404000460 AM19
Licence No and Date	0910066983/19/12/2018
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	30 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SUVEN LIFE SCIENCES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205002232AM19
RA File Number	092404000482 AM19
Licence No and Date	0910067014/31/12/2018
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	31 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	S.M. HERBALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205002299AM19
RA File Number	052404000602 AM19
Licence No and Date	0510409465/24/01/2019
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	32 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	MAHESHRAJ CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205002340AM19
RA File Number	082404000374 AM19
Licence No and Date	0810144562/08/02/2019
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the	

requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	33 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	JODAS EXPOIM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205002362AM19
RA File Number	052304000508 AM19
Licence No and Date	0510409675/15/02/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	
RA concerned may take further necessary action as per above decision of NC.	

Case No.	34 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	JODAS EXPOIM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205002363AM19
RA File Number	052304000507 AM19
Licence No and Date	0510409676/15/02/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	
RA concerned may take further necessary action as per above decision of NC.	

Case No.	35 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	AUORE LIFE SCIENCES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205002364AM19

RA File Number	092404000515 AM19
Licence No and Date	0910067181/15/02/2019
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	36 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	INDO AMINES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205002381AM19
RA File Number	039404000984 AM19
Licence No and Date	0310827206/21/02/2019
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	37 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SHANKUS PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205002574AM19
RA File Number	082404000430 AM19
Licence No and Date	0810144782/18/03/2019
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	38 / NC/3/MEET/Feb/202122/14
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Case Status	Case Deferred
Party Name	AETHER INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205002595AM19
RA File Number	522404000085 AM19
Licence No and Date	5210043000/19/03/2019
Norms Committee Decision: The Committee considered the reply furnished by the firm and it was observed that the reply furnished by the firm was not proper. Hence, it was decided to again call for following information from the firm: i. Justification of low yield i.e. 23% (ii) Production / Consumption data for 2019-20 duly certified by GST.	

Case No.	39 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	ASCENT FINECHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000086AM20
RA File Number	082404000005 AM20
Licence No and Date	0810145144/01/05/2019
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	40 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AUORE LIFE SCIENCES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000113AM20
RA File Number	092404000011 AM20
Licence No and Date	0910067466/09/05/2019
Norms Committee Decision:	

The Committee considered the case as per agenda and it was decided to call for following information from the firm:

- i. Specific names of import item No. 3, 4 and 5 alongwith their catalogue.
- ii. Justification for import quantity applied for all Enzymes shown in the process, their recovery and wastage claimed.

Production / Consumption data duly certified by GST.

Case No.	41 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	MALWA OXYGEN & INDUSTRIAL GASES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000140AM20
RA File Number	562404000035 AM19
Licence No and Date	5610005605/09/05/2019

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
PARA HYDROXY ACETOPHENONE	1 kg	1	PHENOL	0.7752 kg
		2	ACETYLE CHLORIDE	0.8837 kg
		3	MONO CHLORO BENZENE	0.1069 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	42 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SALVI CHEMICAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000191AM20
RA File Number	039504000157 AM20
Licence No and	0310829190/22/05/2019

Date	
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	43 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	GLENMARK LIFE SCIENCES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000207AM20
RA File Number	039404000134 AM20
Licence No and Date	0310829265/27/05/2019
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	44 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	RUMIT CHEMISYNTH PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000211AM20
RA File Number	039504000196 AM20
Licence No and Date	0310829292/28/05/2019
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	45 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	DHANUKA LABORATORIES LIMITED

Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000275AM20
RA File Number	052304000104 AM20
Licence No and Date	0510410949/14/06/2019

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
MONTELUKAST (Montelukast Sodium) Powder	1 kg	1	A-(3-(2-(7-CHLORO-2-QUINOLINYL) ETHENYL) PHENYL-2-(HYDROXY-1-METHYLETHYL)-(S-(E)-BENZENE PROPANOL(MNT-V)	1.24 kg
		2	Di-Isopropyl ethyl amine	0.300 kg
		3	Methane Sulfonyl Chloride	0.350 kg
		4	N,N-Dimethyl sulfoxide	1.55 kg
		5	Acetonitrile	1.26 kg
		6	Toluene	3.83 kg
		7	Activated Carbon(Eno-carbon)	0.100 kg
		8	Methanol	0.95 kg
		9	(1-(Mercaptomethyl)Cyclopropane Acetic acid	0.40 kg
		10	Cyclo hexane	0.85 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	46 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved

Party Name	KAIRAV CHEMOFARBE INDUSTRIES LIMITED													
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022													
HQ File Number	018205000279AM20													
RA File Number	039404000201 AM20													
Licence No and Date	0310829703/17/06/2019													
Norms Committee Decision:														
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:														
<table><tr><td>Export product</td><td>Qty.</td><td>Sl. No.</td><td>Import items</td><td>Qty.</td></tr><tr><td>ACETONITRILE (Purity Min. 99.9%, Moisture less than 500 PPM)</td><td>275 MT</td><td>1</td><td>ACETONITRILE (Purity 80%)</td><td>398.75 MT</td></tr></table>					Export product	Qty.	Sl. No.	Import items	Qty.	ACETONITRILE (Purity Min. 99.9%, Moisture less than 500 PPM)	275 MT	1	ACETONITRILE (Purity 80%)	398.75 MT
Export product	Qty.	Sl. No.	Import items	Qty.										
ACETONITRILE (Purity Min. 99.9%, Moisture less than 500 PPM)	275 MT	1	ACETONITRILE (Purity 80%)	398.75 MT										
RA concerned may take further necessary action as per above decision of NC.														

Case No.	47 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	ASTRAL STERITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000287AM20
RA File Number	342404000102 AM20
Licence No and Date	3410045218/19/06/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and the reply furnished by the firm and it was observed that the firm has indicated two different doses of injections. However, export quantity for each dose is still not given. It is not known how they have estimated import requirement. In view of above, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	48 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected

Party Name	ASTRAL STERITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000293AM20
RA File Number	342404000100 AM20
Licence No and Date	3410045222/20/06/2019
Norms Committee Decision: The Committee considered the case as per agenda and the reply furnished by the firm and it was observed that i. The firm has informed five different strengths of injections. However, export quantity of each dose is still not given. It is not known how they have worked-out import requirement. ii. DML furnished by the firm is only for 250 mg and not for others. In view of above, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	49 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	CONCORD BIOTECH LTD
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000319AM20
RA File Number	082404000101 AM20
Licence No and Date	0810145581/27/06/2019
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	50 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SYNTHO CHIRALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000343AM20
RA File Number	092404000172 AM20
Licence No and Date	0910067749/03/07/2019

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	51 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	MAHARSHI PHARMA CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000376AM20
RA File Number	082404000116 AM20
Licence No and Date	0810145668/09/07/2019

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	52 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	PRACHEM LABORATORIES
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000395AM20
RA File Number	082404000123 AM20
Licence No and Date	0810145731/17/07/2019

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	53 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	GLOBAL CALCIUM PRIVATE LIMITED
Meeting Number	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

and Date	
HQ File Number	018205000554AM20
RA File Number	072404000117 AM20
Licence No and Date	0710115318/22/08/2019
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	54 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SYNTHO CHIRALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000566AM20
RA File Number	092404000275 AM20
Licence No and Date	0910067938/27/08/2019
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	55 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	HIMALAYAN PRODUCTS AND INDUSTRIES CORPN PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000601AM20
RA File Number	612404000007 AM20
Licence No and Date	6110001614/06/09/2019
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:	

Export product	Qty.	Sl. No.	Import items	Qty.
BERBERINE CHLORIDE JP	1 kg	1	BERBERIS ARISTATA EXTRACT (Assay 90% to 95%)	1.00 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	56 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SRF LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000602AM20
RA File Number	052404000296 AM20
Licence No and Date	0510411778/06/09/2019
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	57 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	KEVA FRAGRANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000617AM20
RA File Number	039404000462 AM20
Licence No and Date	0310831524/13/09/2019
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC	

Case No.	58 / NC/3/MEET/Feb/202122/14
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Case Status	Case Rejected
Party Name	ENCUBE ETHICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000622AM20
RA File Number	039404000395 AM20
Licence No and Date	0310831546/13/09/2019
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	59 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SUVEN LIFE SCIENCES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000750AM20
RA File Number	092404000322 AM20
Licence No and Date	0910068026/23/09/2019
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC	

Case No.	60 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	OPES HEALTH CARE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000661AM20
RA File Number	082404000202 AM20
Licence No and Date	0810146231/25/09/2019
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	

RA concerned may take further necessary action as per above decision of NC.

Case No.	61 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	KAIRAV CHEMOFARBE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000671AM20
RA File Number	039404000485 AM20
Licence No and Date	0310831861/27/09/2019

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
ACETONITRILE (Purity Min. 99.9%, Moisture less than 500 PPM)	350 MT	1	ACETONITRILE – LOW PURITY (Purity 98%)	416.51 MT

RA concerned may take further necessary action as per above decision of NC.

Case No.	62 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	KAIRAV CHEMOFARBE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000670AM20
RA File Number	039404000484 AM20
Licence No and Date	0310831860/27/09/2019

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
ACETONITRILE (Purity Min. 99.9%, Moisture less than 500 PPM)	335 MT	1	ACETONITRILE (Purity 80%)	485.75 MT

RA concerned may take further necessary action as per above decision of NC.

Case No.	63 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	STERLING AUXILIARIES PVT LTD
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000687AM20
RA File Number	039504000340 AM20
Licence No and Date	0310831915/30/09/2019

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	64 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	STERLING AUXILIARIES PVT LTD
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000688AM20
RA File Number	039504000135 AM20
Licence No and Date	0310831916/30/09/2019

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	65 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	STERILE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000719AM20
RA File Number	052404000377 AM20
Licence No and Date	0510412070/10/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: i. Copy of DML with list of Approved Drugs. Wastage incurred in each step of manufacturing process.	

Case No.	66 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	MENTHA AND ALLIED PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000763AM20
RA File Number	052404000375 AM20
Licence No and Date	0510412231/23/10/2019
Norms Committee Decision: The Committee considered the reply furnished by the firm and it was observed that the reply furnished by the firm was not proper. Hence, it was decided to again call for following information from the firm: i. Chemical names of Export items with distillation range. (ii) Distillation range of import item. (iii) Justification for 5% wastage.	

Case No.	67 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000765AM20
RA File Number	039404000526 AM20
Licence No and Date	0310832396/23/10/2019

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC

Case No.	68 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	MAPAEX CONSUMER HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000797AM20
RA File Number	562404000018 AM20
Licence No and Date	5610005722/07/11/2019

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	Medicated Sugar Free Lozenges Net Weight 2.6 gm 16 s Pack Net Contain for finished product Import Isomalt wastage 10% claim	1 Number 1 Lozenges	1	Isomalt	2.575 grams
2	Medicated Sugar Free Lozenges Net Weight 2.6 gm 36s Pack Net Contain for finished product Import Isomalt wastage 10% claim	1 Number 1 Lozenges	1	Isomalt	2.575 grams

RA concerned may take further necessary action as per above decision of NC.

Case No.	69 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000812AM20
RA File Number	082404000258 AM20
Licence No and	0810146544/13/11/2019

Date	
Norms Committee Decision: The Committee considered the reply furnished by the firm and it was observed that the reply furnished by the firm was not proper. Hence, it was decided to again call for following information from the firm: i. Stoichiometric balance of reaction of Aniline and Formaldehyde with molecular weight. (ii) Conversion ration of Methanol to Formaldehyde.	

Case No.	70 / NC/3/MEET/Feb/202122/14													
Case Status	Case Approved													
Party Name	SMILAX LABORATORIES LIMITED													
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022													
HQ File Number	018205000815AM20													
RA File Number	092404000411 AM20													
Licence No and Date	0910068182/14/11/2019													
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Export product</th> <th>Qty.</th> <th>Sl. No.</th> <th>Import items</th> <th>Qty.</th> </tr> </thead> <tbody> <tr> <td>1-Bromo-3,5-Dimethyl Adamantane</td> <td>1 kg</td> <td>1</td> <td>1,3-Dimethyl adamantane</td> <td>0.75 kg</td> </tr> </tbody> </table> RA concerned may take further necessary action as per above decision of NC.					Export product	Qty.	Sl. No.	Import items	Qty.	1-Bromo-3,5-Dimethyl Adamantane	1 kg	1	1,3-Dimethyl adamantane	0.75 kg
Export product	Qty.	Sl. No.	Import items	Qty.										
1-Bromo-3,5-Dimethyl Adamantane	1 kg	1	1,3-Dimethyl adamantane	0.75 kg										

Case No.	71 / NC/3/MEET/Feb/202122/14			
Case Status	Case Approved			
Party Name	SUVEN LIFE SCIENCES LIMITED			
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022			
HQ File Number	018205000819AM20			
RA File Number	092404000414 AM20			
Licence No and Date	0910068184/14/11/2019			
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:				

Export product	Qty.	Sl. No.	Import items	Qty.
7-CHLORO-5-TRIFLUOROMETHYL)-1H-INDOLE	1 kg	1	2-CHLORO-4-(TRIFLUOROMETHYL) ANILINE	1.74 kg
		2	4,4,5,5-TETRAMETHYL-1,3,2-DIOXABOROLANE	1.085 kg
		3	PALLADIUM (II) ACETATE	0.0092 kg
		4	Bis (DIPHENYLPHOSPHINO) FERROCENE) DICHLORO PALLADIUM (II) DCM COMPLEX	0.124 kg
		5	ACETONITRILE	1.10 kg
		6	N,N-DIMETHYL FORMAMIDE (DMF)	0.40 kg
		7	METHYL TERTIARY BUTYL ETHER	2.00 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	72 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	MANGALAM ORGANICS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000824AM20
RA File Number	039504000702 AM20
Licence No and Date	0310832785/14/11/2019
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC	

Case No.	73 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	GLENMARK LIFE SCIENCES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000828AM20
RA File Number	039404000628 AM20
Licence No and Date	0310832799/15/11/2019
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	74 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	VEKO CARE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000821AM20
RA File Number	318304000104 AM20
Licence No and Date	3110067591/15/11/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
i. Copy of DML for each export item showing approved composition. Pack size of each export item.	

Case No.	75 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	VINS BIOPRODUCTS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000827AM20
RA File Number	092404000410 AM20
Licence No and Date	0910068189/15/11/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	

RA concerned may take further necessary action as per above decision of NC

Case No.	76 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	OPTIMUS DRUGS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000840AM20
RA File Number	092404000412 AM20
Licence No and Date	0910068203/19/11/2019

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
Pregabalin	1 kg	1	(S)-ETHYL 3-CYANO-5-METHYLHEXANOATE (PR4)	1.438 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	77 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	LINK PHARMACHEM LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000855AM20
RA File Number	342404000256 AM20
Licence No and Date	3410045634/21/11/2019

Norms Committee Decision:

The Committee considered the reply furnished by the firm and it was observed that the reply furnished by the firm was not proper. Hence, it was decided to again call for following information from the firm:

Sale-value of By-Products alongwith documentary evidence may please be furnished.

Case No.	78 / NC/3/MEET/Feb/202122/14
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Case Status	Case Rejected
Party Name	GOVIND LABORATORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000860AM20
RA File Number	082404000272 AM20
Licence No and Date	0810146634/22/11/2019
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	79 / NC/3/MEET/Feb/202122/14																												
Case Status	Case Approved																												
Party Name	J B CHEMICALS AND PHARMACEUTICALS LIMITED																												
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022																												
HQ File Number	018205000883AM20																												
RA File Number	039404000677 AM20																												
Licence No and Date	0310833120/02/12/2019																												
Norms Committee Decision:																													
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:																													
<table><tr><td>Sl. No.</td><td>Export product</td><td>Qty.</td><td>Sl. No.</td><td>Import items</td><td>Qty.</td></tr><tr><td rowspan="3">1</td><td rowspan="3">Benzydamine Hydrochloride And Cetylpyridinium Chloride Anti-Inflammatory And Antiseptic Lozenges(Sugar Free and all other flavours. Each lozenge contains (i) Benzydamine Hydrochloride-3mg (ii) Cetylpyridinium Chloride- 1.33mg (iii) Isomalt ST-M - 2282mg. Net content (i) 84.615 Kgs (ii) 37.513 Kgs (iii) 64364.12 Kgs.)</td><td rowspan="3">1 Number</td><td>1</td><td>Benzydamine Hydrochloride</td><td>3.06 mg</td></tr><tr><td>2</td><td>Cetylpyridinium Chloride</td><td>1.33 mg</td></tr><tr><td>3</td><td>Isomalt ST-M</td><td>2282.00 mg</td></tr><tr><td>2</td><td>Benzydamine Hydrochloride, 2,4-</td><td>1 Number</td><td>4</td><td>Benzydamine</td><td>3.06 mg</td></tr></table>						Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.	1	Benzydamine Hydrochloride And Cetylpyridinium Chloride Anti-Inflammatory And Antiseptic Lozenges(Sugar Free and all other flavours. Each lozenge contains (i) Benzydamine Hydrochloride-3mg (ii) Cetylpyridinium Chloride- 1.33mg (iii) Isomalt ST-M - 2282mg. Net content (i) 84.615 Kgs (ii) 37.513 Kgs (iii) 64364.12 Kgs.)	1 Number	1	Benzydamine Hydrochloride	3.06 mg	2	Cetylpyridinium Chloride	1.33 mg	3	Isomalt ST-M	2282.00 mg	2	Benzydamine Hydrochloride, 2,4-	1 Number	4	Benzydamine	3.06 mg
Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.																								
1	Benzydamine Hydrochloride And Cetylpyridinium Chloride Anti-Inflammatory And Antiseptic Lozenges(Sugar Free and all other flavours. Each lozenge contains (i) Benzydamine Hydrochloride-3mg (ii) Cetylpyridinium Chloride- 1.33mg (iii) Isomalt ST-M - 2282mg. Net content (i) 84.615 Kgs (ii) 37.513 Kgs (iii) 64364.12 Kgs.)	1 Number	1	Benzydamine Hydrochloride	3.06 mg																								
			2	Cetylpyridinium Chloride	1.33 mg																								
			3	Isomalt ST-M	2282.00 mg																								
2	Benzydamine Hydrochloride, 2,4-	1 Number	4	Benzydamine	3.06 mg																								

	Dichlorobenzyl Alcohol And Lidocaine Hydrochloride Anaesthetic, Anti-Inflammatory,(Anti-Bacterial Lozenges Sugar Free. Each lozenge contains (i) Benzydamine Hydrochloride - 3mg (ii) Isomalt ST-M- 2282mg. Net content (i) 46.154 Kgs. (ii) 35107.712 Kgs.)			Hydrochloride	
			5	Isomalt ST-M	2282.00 mg
3	Benzydamine Hydrochloride Anti-Inflammatory Lozenges Sugar Free.(Each lozenge contains (i) Benzydamine Hydrochloride- 3mg (ii) Isomalt ST-M - 2282mg. Net content (i) 23.077 Kgs. (ii) 17553.874 Kgs.)	1 Number	6	Benzydamine Hydrochloride	3.06 mg
			7	Isomalt ST-M	2282.00 mg
4	Cetylpyridinium Chloride And Bromhexine Hydrochloride Antiseptic Lozenges Sugar Free and all other flavours.(Each lozenge contains (i) Cetylpyridinium Chloride - 1.33mg (ii) Isomalt ST-M - 2282 mg. Net content (i) 1.873 Kgs. (ii) 3214.06 Kgs.)	1 Number	8	Cetylpyridinium Chloride	1.33 mg
			9	Isomalt ST-M	2282.00 mg
5	Cetylpyridinium Chloride And Benzydamine Hydrochloride Antiseptic Lozenges Sugar Free.(Each lozenge contains (i) Cetylpyridinium Chloride-1mg (ii) Isomalt ST-M - 2282mg. Net content (i) 1.406 Kgs (ii) 3209.514 Kgs.)	1 Number	10	Cetylpyridinium Chloride	1.33 mg
			11	Isomalt ST-M	2282.00 mg

RA concerned may take further necessary action as per above decision of NC.

Case No.	80 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	ORTIN LABORATORIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001593AM21
RA File Number	092404000449 AM20
Licence No and Date	0910068271/10/12/2019
Norms Committee Decision:	

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
OLMESARTAN (OTL) III	1 kg	1	Imidazole Ester	0.42 kg
		2	4-Chloromethyl-5-Methyl-1,3-Dioxalene SH	0.375 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	81 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	HIMALAYAN PRODUCTS AND INDUSTRIES CORPN PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000902AM20
RA File Number	052404000483 AM20
Licence No and Date	0510412862/12/12/2019

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
BERBERINE CHLORIDE JP	1 kg	1	BERBERIS ARISTATA EXTRACT (Assay 90% to 95%)	1.00 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	82 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

Date															
HQ File Number	018205000908AM20														
RA File Number	039404000662 AM20														
Licence No and Date	0310833391/13/12/2019														
Norms Committee Decision:															
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:															
<table border="1"> <thead> <tr> <th>Export product</th> <th>Qty.</th> <th>Sl. No.</th> <th>Import items</th> <th>Qty.</th> </tr> </thead> <tbody> <tr> <td>ASHOXY 20% LA (OXYTETRACYCLINE INJECTABLE SOLUTION 20% LONG ACTING)(Pack : 100ML vial (EACH VIAL CONTAINS 38ML 2- pyrrolidone) (EXEMPTED MATERIAL IS 45787.72 KGS))</td> <td>1204940 Number</td> <td>1</td> <td>2-PYRROLIDONE</td> <td>50000.00 kg</td> </tr> </tbody> </table>						Export product	Qty.	Sl. No.	Import items	Qty.	ASHOXY 20% LA (OXYTETRACYCLINE INJECTABLE SOLUTION 20% LONG ACTING)(Pack : 100ML vial (EACH VIAL CONTAINS 38ML 2- pyrrolidone) (EXEMPTED MATERIAL IS 45787.72 KGS))	1204940 Number	1	2-PYRROLIDONE	50000.00 kg
Export product	Qty.	Sl. No.	Import items	Qty.											
ASHOXY 20% LA (OXYTETRACYCLINE INJECTABLE SOLUTION 20% LONG ACTING)(Pack : 100ML vial (EACH VIAL CONTAINS 38ML 2- pyrrolidone) (EXEMPTED MATERIAL IS 45787.72 KGS))	1204940 Number	1	2-PYRROLIDONE	50000.00 kg											
RA concerned may take further necessary action as per above decision of NC.															

Case No.	83 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	PHALANX LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205000938AM20
RA File Number	262404000013 AM20
Licence No and Date	2610012888/27/12/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	
RA concerned may take further necessary action as per above decision of NC.	

Case No.	84 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	AUORE LIFE SCIENCES PRIVATE LIMITED
Meeting Number	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

and Date	
HQ File Number	018205000961AM20
RA File Number	092404000496 AM20
Licence No and Date	0910068340/06/01/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	85 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SREEPATHI PHARMACEUTICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001594AM21
RA File Number	092404000502 AM20
Licence No and Date	0910068349/09/01/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: Production / Consumption data duly certified by GST.	

Case No.	86 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	RENOWN PHARMACEUTICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001018AM20
RA File Number	342404000326 AM20
Licence No and Date	3410045792/17/01/2020
Norms Committee Decision: Deferred for comments of TE.	

Case No.	87 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Meeting Number	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

and Date	
HQ File Number	018205001022AM20
RA File Number	052404000669 AM20
Licence No and Date	0510413373/17/01/2020
Norms Committee Decision: The Committee considered the reply furnished by the firm and it was observed that the reply furnished by the firm was not proper. Hence, it was decided to again call for following information from the firm: i. Complete and balanced reactions. ii. Molecular weight. (iii) Percentage yield on molar basis. (iv) Solvent recovery.	

Case No.	88 / NC/3/MEET/Feb/202122/14				
Case Status	Case Approved				
Party Name	GLENMARK PHARMACEUTICALS LIMITED				
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022				
HQ File Number	018205001054AM20				
RA File Number	039404000908 AM20				
Licence No and Date	0310834502/28/01/2020				
Norms Committee Decision:					
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:					
Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	Clindamycin & Benzoyl Peroxide Gel 1% / 5% (Pack Size 25gm) (Net Wt. of Import Item Sr. No. 1 is 100.00 Kgs.)	1 Pack	1	HYDROUS BENZOYL PEROXIDE USP	1312.50 mg
2	Clindamycin & Benzoyl Peroxide Gel 1% / 5% (Pack Size 35gm) (Net Wt. of Import Item Sr. No. 1 is 131.25 Kgs.)	1 Pack	1	HYDROUS BENZOYL PEROXIDE USP	1837.50 mg
3	Clindamycin & Benzoyl Peroxide Gel 1% / 5% (Pack Size 50gm) (Net Wt. of Import Item Sr. No. 1 is 167.50 Kgs.)	1 Pack	1	HYDROUS BENZOYL PEROXIDE USP	2625.00 mg

4	Adapalene & Benzoyl Peroxide Gel 0.1% / 2.5% (Pack Size 45gm) (Net Wt. of Import Item Sr. No. 1 is 56.25 Kgs.)	1 Pack	1	HYDROUS BENZOYL PEROXIDE USP	1181.25 mg
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RA concerned may take further necessary action as per above decision of NC.

Case No.	89 / NC/3/MEET/Feb/202122/14				
Case Status	Case Approved				
Party Name	SYNTHO CHIRALS PRIVATE LIMITED				
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022				
HQ File Number	018205001055AM20				
RA File Number	092404000540 AM20				
Licence No and Date	0910068421/28/01/2020				
Norms Committee Decision:					
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBI Vol. I as per details given below or as applied by the firm, whichever is less:					

Case No.	90 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	JODAS EXPOIM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001064AM20
RA File Number	092404000531 AM20
Licence No and Date	0910068454/05/02/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite	

reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	91 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	CLEAN SCIENCE AND TECHNOLOGY LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001066AM20
RA File Number	318304000140 AM20
Licence No and Date	3110067673/06/02/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	
RA concerned may take further necessary action as per above decision of NC.	

Case No.	92 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	MAGNOLIA LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001551AM21
RA File Number	039504001071 AM20
Licence No and Date	0310834718/07/02/2020
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	93 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	KAIRAV CHEMOFARBE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001084AM20
RA File Number	039404000961 AM20
Licence No and Date	0310834847/13/02/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
ACETONITRILE (Purity Min. 99.9%, Moisture less than 500 PPM)	350 MT	1	ACETONITRILE – LOW PURITY (Purity 98%)	416.51 MT

RA concerned may take further necessary action as per above decision of NC.

Case No.	94 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	KAIRAV CHEMOFARBE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001085AM20
RA File Number	039404000960 AM20
Licence No and Date	0310834848/13/02/2020

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
ACETONITRILE (Purity Min. 99.9%, Moisture less than 500 PPM)	335 MT	1	ACETONITRILE (Purity 80%)	485.75 MT

RA concerned may take further necessary action as per above decision of NC.

Case No.	95 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected

Party Name	TADIMETY AROMATICS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001095AM20
RA File Number	072404000276 AM20
Licence No and Date	0710116142/18/02/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	96 / NC/3/MEET/Feb/202122/14																
Case Status	Case Approved																
Party Name	ORIENTAL AROMATICS LIMITED																
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022																
HQ File Number	018205001103AM20																
RA File Number	039504001082 AM20																
Licence No and Date	0310834955/21/02/2020																
Norms Committee Decision:																	
The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. NC/3/MEET/Dec/202122/12 dated 17.12.2021 against advance authorization No. 0310830246 dt. 12.07.2019 , it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:																	
<table><tr><td>Export product</td><td>Qty.</td><td>Sl. No.</td><td>Import items</td><td>Qty.</td></tr><tr><td rowspan="2">Rose Nitrile AB15143 (Benzene α Acetonitrile Cyclohexylidene)</td><td rowspan="2">1 kg</td><td>1</td><td>Benzyl Cyanide</td><td>0.66 kg</td></tr><tr><td>2</td><td>Cyclo hexanone</td><td>0.5527 kg</td></tr></table>					Export product	Qty.	Sl. No.	Import items	Qty.	Rose Nitrile AB15143 (Benzene α Acetonitrile Cyclohexylidene)	1 kg	1	Benzyl Cyanide	0.66 kg	2	Cyclo hexanone	0.5527 kg
Export product	Qty.	Sl. No.	Import items	Qty.													
Rose Nitrile AB15143 (Benzene α Acetonitrile Cyclohexylidene)	1 kg	1	Benzyl Cyanide	0.66 kg													
		2	Cyclo hexanone	0.5527 kg													
RA concerned may take further necessary action as per above decision of NC.																	

Case No.	97 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SUN PHARMACEUTICAL INDUSTRIES LIMITED

Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001599AM21
RA File Number	052404000742 AM20
Licence No and Date	0510413763/02/03/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: Complete chemistry and other technical details as per Annexure to Appendix 4E.	

Case No.	98 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001136AM20
RA File Number	052404000749 AM20
Licence No and Date	0510413850/12/03/2020
Norms Committee Decision: The Committee considered the reply furnished by the firm and it was observed that the reply furnished by the firm was not proper. Hence, it was decided to again call for following information from the firm: Complete technical details as per Annexure to Appendix 4E.	

Case No.	99 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	YASH RASAYAN & CHEMICALS
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001142AM20
RA File Number	342404000343 AM20
Licence No and Date	3410045953/12/03/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: i. Use of Dimethyl Formamide (DMF) is not shown in the process. If it is used as a solvent then please furnish the details of recovery.	

ii. Production / Consumption data duly certified by GST to show the consumption of DMF.

Case No.	100 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	YASH RASAYAN & CHEMICALS
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001143AM20
RA File Number	342404000389 AM20
Licence No and Date	3410045957/13/03/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: Calculation Sheet to arrive at the quantity of raw material asked on the basis of molecular weight, molecular ratio and percentage yield of reaction.	

Case No.	101 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	SRIAM LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001155AM20
RA File Number	092404000631 AM20
Licence No and Date	0910068585/18/03/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:	

		4	D (-) tartaric acid	0.742 kg
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RA concerned may take further necessary action as per above decision of NC.

Case No.	102 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	HIMALAYAN PRODUCTS AND INDUSTRIES CORPN PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001161AM20
RA File Number	052404000774 AM20
Licence No and Date	0510413924/19/03/2020

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
BERBERINE CHLORIDE JP	1 kg	1	BERBERIS ARISTATA EXTRACT (Assay 90% to 95%)	1.00 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	103 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	ASTRAL STERITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001164AM20
RA File Number	342404000406 AM20
Licence No and Date	3410045972/24/03/2020

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
CEFEPIME FOR INJECTION USP 2GM (Each Vials Contain Cefepime for injection 2 gm) (Total Vials. 202058.00 Number) (Total Net.Contains766.811 Kgs)	1 Number	1	STERILE CEFEPIME(A Sterile Mixture of CefepimeHydrochloride & L Arginine) (Cefepime Content NLT 47.00% and NMT 60.00%) LArginineContent NLT 32.00% NMT 42.00%	3.795 grams
RA concerned may take further necessary action as per above decision of NC.				

Case No.	104 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	ASTRAL STERITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001165AM20
RA File Number	342404000407 AM20
Licence No and Date	3410045973/24/03/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to ratify adhoc norms as per SION A-407 .	
RA concerned may take further necessary action as per above decision of NC.	

Case No.	105 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	BHAGWATI INDUSTRIES
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001172AM21
RA File Number	082404000417 AM20
Licence No and Date	0810147573/03/04/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	

RA concerned may take further necessary action as per above decision of NC.

Case No.	106 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	GLOBAL CALCIUM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001189AM21
RA File Number	072404000008 AM21
Licence No and Date	0710116344/17/04/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC	

Case No.	107 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	YASHO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001199AM21
RA File Number	039504001231 AM20
Licence No and Date	0310835753/21/04/2020
Norms Committee Decision: The firm vide its reply submitted on DGFT DGFT portal has enclosed a copy of Surrender Letter issued by RA, Mumbai wherein it was informed that the licence has been surrendered due to unutilization. In view of above, the Committee decided to withdraw the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	108 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	JODAS EXPOIM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001202AM21

RA File Number	092404000027 AM21				
Licence No and Date	0910068657/21/04/2020				
Norms Committee Decision:					
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:					
Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	Cefoperazone powder for Preparation for Solution of Intravenous and Intramuscular Administration 1 gram((Net quantity of export product 227.273 Kgs))	227273 Number	1	Cefoperazone Sodium Sterile USP	246.75 kg
2	Cefoperazone powder for Preparation for Solution of Intravenous and Intramuscular Administration 2 gram((Net quantity of export product 227.273 Kgs))	113636 Number	1	Cefoperazone Sodium Sterile USP	246.75 kg
RA concerned may take further necessary action as per above decision of NC.					

Case No.	109 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	JINDAL DRUGS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001214AM21
RA File Number	039404000003 AM21
Licence No and Date	0310835903/25/04/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	
RA concerned may take further necessary action as per above decision of NC.	

Case No.	110 / NC/3/MEET/Feb/202122/14
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Case Status	Case Rejected
Party Name	JINDAL DRUGS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001216AM21
RA File Number	039404000005 AM21
Licence No and Date	0310835906/25/04/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	111 / NC/3/MEET/Feb/202122/14																
Case Status	Case Approved																
Party Name	ORTIN LABORATORIES LIMITED																
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022																
HQ File Number	018205001223AM21																
RA File Number	092404000584 AM20																
Licence No and Date	0910068680/28/04/2020																
Norms Committee Decision:																	
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:																	
<table><tr><td>Export product</td><td>Qty.</td><td>Sl. No.</td><td>Import items</td><td>Qty.</td></tr><tr><td rowspan="2">OLMESARTAN (OTL) III</td><td rowspan="2">1 kg</td><td>1</td><td>Imidazole Ester</td><td>0.420 kg</td></tr><tr><td>2</td><td>4-Chloromethyl-5-Methyl-1,3-Dioxalene SH</td><td>0.375 kg</td></tr></table>					Export product	Qty.	Sl. No.	Import items	Qty.	OLMESARTAN (OTL) III	1 kg	1	Imidazole Ester	0.420 kg	2	4-Chloromethyl-5-Methyl-1,3-Dioxalene SH	0.375 kg
Export product	Qty.	Sl. No.	Import items	Qty.													
OLMESARTAN (OTL) III	1 kg	1	Imidazole Ester	0.420 kg													
		2	4-Chloromethyl-5-Methyl-1,3-Dioxalene SH	0.375 kg													
RA concerned may take further necessary action as per above decision of NC.																	

Case No.	112 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	AUORE LIFE SCIENCES PRIVATE LIMITED

Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022													
HQ File Number	018205001229AM21													
RA File Number	092404000039 AM21													
Licence No and Date	0910068685/28/04/2020													
Norms Committee Decision:														
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:														
<table border="1"> <tr> <th>Export product</th> <th>Qty.</th> <th>Sl. No.</th> <th>Import items</th> <th>Qty.</th> </tr> <tr> <td>Favipiravir</td> <td>1 kg</td> <td>1</td> <td>3,6-Difluoropyrazine-2-Carbonitrile</td> <td>1.29 kg</td> </tr> </table>					Export product	Qty.	Sl. No.	Import items	Qty.	Favipiravir	1 kg	1	3,6-Difluoropyrazine-2-Carbonitrile	1.29 kg
Export product	Qty.	Sl. No.	Import items	Qty.										
Favipiravir	1 kg	1	3,6-Difluoropyrazine-2-Carbonitrile	1.29 kg										
RA concerned may take further necessary action as per above decision of NC.														

Case No.	113 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001253AM21
RA File Number	052404000022 AM21
Licence No and Date	0510414098/04/05/2020
Norms Committee Decision:	
The Committee considered the reply furnished by the firm and it was observed that the reply furnished by the firm was not proper. Hence, it was decided to again call for following information from the firm:	
Composition and COA of Export Item.	

Case No.	114 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	ENCEE AROMATICS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001260AM21
RA File Number	322404000002 AM21
Licence No and	3210079501/05/05/2020

Date

Norms Committee Decision:

The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. **2/82-ALC4/2018 dated 16.05.2018** against advance authorization No. **3210078173 dt. 12.05.2017**, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
Enamber / Kephalis / Tetrambrone	1 kg	1	Triethyl Orthoformate	2.400 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	115 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	GLOBAL CALCIUM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001271AM21
RA File Number	072404000032 AM21
Licence No and Date	0710116423/06/05/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
Production / Consumption data for last two years duly certified by GST.	

Case No.	116 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	BALAJI AMINES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001311AM21
RA File Number	318304000007 AM21
Licence No and Date	3110067740/19/05/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite	

reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	117 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	VEKO CARE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001314AM21
RA File Number	318304000009 AM21
Licence No and Date	3110067742/21/05/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
Copy of DML for each export item showing Approved Composition.	

Case No.	118 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	GLOBAL CALCIUM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001316AM21
RA File Number	072404000046 AM21
Licence No and Date	0710116483/22/05/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	
RA concerned may take further necessary action as per above decision of NC.	

Case No.	119 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	GLOBAL CALCIUM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001335AM21

RA File Number	072404000053 AM21
Licence No and Date	0710116510/27/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC	

Case No.	120 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	DELTA FINOCHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001334AM21
RA File Number	039404000112 AM21
Licence No and Date	0310836419/29/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	121 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	CLEAN SCIENCE AND TECHNOLOGY LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001344AM21
RA File Number	318304000011 AM21
Licence No and Date	3110067749/03/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	122 / NC/3/MEET/Feb/202122/14
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Case Status	Case Approved			
Party Name	KUSUMA PHARMA			
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022			
HQ File Number	018205001360AM21			
RA File Number	039404000115 AM21			
Licence No and Date	0310836572/08/06/2020			
Norms Committee Decision:				
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:				

Case No.	123 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	AMI ORGANICS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001362AM21
RA File Number	522404000013 AM21
Licence No and Date	5210043424/08/06/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	
RA concerned may take further necessary action as per above decision of NC.	

Case No.	124 / NC/3/MEET/Feb/202122/14			
Case Status	Case Rejected			
Party Name	INDO AMINES LIMITED			
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022			
HQ File Number	018205001366AM21			

RA File Number	039404000141 AM21
Licence No and Date	0310836585/09/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	125 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	3AK CHEMIE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001380AM21
RA File Number	092404000129 AM21
Licence No and Date	0910068864/12/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC	

Case No.	126 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	KOPRAN RESEARCH LABORATORIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001382AM21
RA File Number	039404000156 AM21
Licence No and Date	0310836662/15/06/2020
Norms Committee Decision: The Committee considered the reply furnished by the firm and it was observed that the reply furnished by the firm was not proper. Hence, it was decided to again call for following information from the firm: Complete technical details as per Annexure to Appendix 4E.	

Case No.	127 / NC/3/MEET/Feb/202122/14
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Case Status	Case Deferred
Party Name	MAKCUR LABORATORIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001388AM21
RA File Number	082404000062 AM21
Licence No and Date	0810147963/17/06/2020
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	128 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	YASHO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001408AM21
RA File Number	039504000168 AM21
Licence No and Date	0310836789/22/06/2020

Norms Committee Decision:

The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. **13/82-ALC4/2019 dated 31.01.2020** against advance authorization No. **0310827302 dt. 26.02.2019**, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
ISO EUGENYL ACETATE	1 kg	1	CRUDE CLOVE LEAF OIL	1.094 kg
		2	RUTHENIUM (III)2,4 PENTANEDIONATE (RUTHENIUM ACETYLACETONATE)	0.001 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	129 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SONGWON SPECIALTY CHEMICALS - INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

HQ File Number	018205001415AM21
RA File Number	342404000060 AM21
Licence No and Date	3410046173/23/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	130 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SONGWON SPECIALTY CHEMICALS - INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001416AM21
RA File Number	342404000064 AM21
Licence No and Date	3410046174/23/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	131 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	YASHO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001426AM21
RA File Number	039504000182 AM21
Licence No and Date	0310836907/26/06/2020
Norms Committee Decision: The Committee considered the reply furnished by the firm and it was observed that the reply furnished by the firm was not proper. Hence, it was decided to again call for following information from the firm: i. Structural formula. ii. Stoichiometric balance with percentage yield.	

iii. Composition of Export Product.

Case No.	132 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	GLOBAL CALCIUM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001431AM21
RA File Number	072404000092 AM21
Licence No and Date	0710116675/29/06/2020
Norms Committee Decision: The Committee considered the reply furnished by the firm and it was observed that the reply furnished by the firm was not proper. Hence, it was decided to again call for following information from the firm: i. Mesh size of Export and Import Item. (ii) Production / Consumption data for last two years duly certified by GST.	

Case No.	133 / NC/3/MEET/Feb/202122/14													
Case Status	Case Approved													
Party Name	MANGALAM DRUGS AND ORGANICS LIMITED													
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022													
HQ File Number	018205001432AM21													
RA File Number	039504000198 AM21													
Licence No and Date	0310836938/29/06/2020													
Norms Committee Decision:														
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:														
<table><tr><td>Export product</td><td>Qty.</td><td>Sl. No.</td><td>Import items</td><td>Qty.</td></tr><tr><td rowspan="2">HYDROXYCHLOROQUINE SULFATE</td><td rowspan="2">1 kg</td><td>1</td><td>ETHOXY METHYLENE MALONIC ACID ESTER (EMME)</td><td>1.1464 kg</td></tr><tr><td>2</td><td>HYDROXY NOVALDIAMINE (HNDA)</td><td>0.59 kg</td></tr></table>		Export product	Qty.	Sl. No.	Import items	Qty.	HYDROXYCHLOROQUINE SULFATE	1 kg	1	ETHOXY METHYLENE MALONIC ACID ESTER (EMME)	1.1464 kg	2	HYDROXY NOVALDIAMINE (HNDA)	0.59 kg
Export product	Qty.	Sl. No.	Import items	Qty.										
HYDROXYCHLOROQUINE SULFATE	1 kg	1	ETHOXY METHYLENE MALONIC ACID ESTER (EMME)	1.1464 kg										
		2	HYDROXY NOVALDIAMINE (HNDA)	0.59 kg										

RA concerned may take further necessary action as per above decision of NC.

Case No.	134 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SRINI PHARMACEUTICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001447AM21
RA File Number	092404000143 AM21
Licence No and Date	0910068917/30/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC	

Case No.	135 / NC/3/MEET/Feb/202122/14													
Case Status	Case Approved													
Party Name	SHIRDI CHEMICALS PRIVATE LIMITED													
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022													
HQ File Number	018205001433AM21													
RA File Number	039504000196 AM21													
Licence No and Date	0310836944/30/06/2020													
Norms Committee Decision:														
The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. NC/3/MEET/Oct/202122/9 dated 15.10.2021 against advance authorization No. 0310834190 dt. 15.01.2020 , it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:														
<table><tr><td>Export product</td><td>Qty.</td><td>Sl. No.</td><td>Import items</td><td>Qty.</td></tr><tr><td rowspan="2">DMBPC OR 4,4-Cyclohexylidene bis 2-methylphenol OR Dimethylbisphenolcyclohexane (DMBPC)</td><td rowspan="2">1 kg</td><td>1</td><td>Ortho Cresol</td><td>1.05 kg</td></tr><tr><td>2</td><td>3-Mercaptopropionic Acid</td><td>0.025 kg</td></tr></table>		Export product	Qty.	Sl. No.	Import items	Qty.	DMBPC OR 4,4-Cyclohexylidene bis 2-methylphenol OR Dimethylbisphenolcyclohexane (DMBPC)	1 kg	1	Ortho Cresol	1.05 kg	2	3-Mercaptopropionic Acid	0.025 kg
Export product	Qty.	Sl. No.	Import items	Qty.										
DMBPC OR 4,4-Cyclohexylidene bis 2-methylphenol OR Dimethylbisphenolcyclohexane (DMBPC)	1 kg	1	Ortho Cresol	1.05 kg										
		2	3-Mercaptopropionic Acid	0.025 kg										

		3	Dodecyl Benzene Sulphonic Acid	0.065 kg
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RA concerned may take further necessary action as per above decision of NC.

Case No.	136 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	KEVA FRAGRANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001458AM21
RA File Number	039404000218 AM21
Licence No and Date	0310837120/09/07/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	
RA concerned may take further necessary action as per above decision of NC.	

Case No.	137 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	MANKIND PHARMA LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001461AM21
RA File Number	052404000168 AM21
Licence No and Date	0510414600/10/07/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBI Vol. I as per details given below or as applied by the firm, whichever is less:	

RA concerned may take further necessary action as per above decision of NC.

Case No.	138 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	GLOBAL CALCIUM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001466AM21
RA File Number	072404000105 AM21
Licence No and Date	0710116735/13/07/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
Production / Consumptkion data for last two years duly certified by GST.	

Case No.	139 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	KEVA FRAGRANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001473AM21
RA File Number	039404000254 AM21
Licence No and Date	0310837163/14/07/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	
RA concerned may take further necessary action as per above decision of NC.	

Case No.	140 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SYNTHO CHIRALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001496AM21
RA File Number	092404000185 AM21
Licence No and	0910068991/22/07/2020

Date	
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	141 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	GLOBAL CALCIUM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001501AM21
RA File Number	072404000118 AM21
Licence No and Date	0710116798/27/07/2020
Norms Committee Decision: The Committee considered the reply furnished by the firm and it was observed that the reply furnished by the firm was not proper. Hence, it was decided to again call for following information from the firm: i. Mesh size of Export and Import Item. (ii) Production / Consumption data for last two years duly certified by GST.	

Case No.	142 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SHIVA BIO CHEM INDUSTRIES
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001522AM21
RA File Number	502404000009 AM21
Licence No and Date	5010002703/07/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	143 / NC/3/MEET/Feb/202122/14
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Case Status	Case Rejected
Party Name	KOSHA CHEMTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001528AM21
RA File Number	039404000306 AM21
Licence No and Date	0310837580/10/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC	

Case No.	144 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	HIKAL LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001573AM21
RA File Number	039404000344 AM21
Licence No and Date	0310837840/24/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC	

Case No.	145 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	GLOBAL CALCIUM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001589AM21
RA File Number	072404000145 AM21
Licence No and Date	0710116940/28/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	

- i. COA of import item from foreign supplier indicating percentage moisture content.
- ii. Complete specification of export item.

Process of manufacturing indicating wastage at each stage of manufacturing.

Case No.	146 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	GLOBAL CALCIUM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001588AM21
RA File Number	072404000146 AM21
Licence No and Date	0710116939/28/08/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
i. Stoichiometric balance on molar basis for the chemical reaction.	
Molecular weight of Reactant and number of moles used for reaction.	

Case No.	147 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	TADIMETY AROMATICS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001620AM21
RA File Number	072404000154 AM21
Licence No and Date	0710116964/07/09/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	
RA concerned may take further necessary action as per above decision of NC	

Case No.	148 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	CHIRAG ENTERPRISE
Meeting Number	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

and Date					
HQ File Number	018205001621AM21				
RA File Number	242404000040 AM21				
Licence No and Date	2410043228/07/09/2020				
Norms Committee Decision:					
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:					

Case No.	149 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AMINES AND PLASTICIZERS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001625AM21
RA File Number	039404000370 AM21
Licence No and Date	0310838163/08/09/2020
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	150 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	TADIMETY AROMATICS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001622AM21
RA File Number	072404000153 AM21
Licence No and Date	0710116971/08/09/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	151 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	MANKIND PHARMA LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001626AM21
RA File Number	052404000277 AM21
Licence No and Date	0510415162/09/09/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	
RA concerned may take further necessary action as per above decision of NC.	

Case No.	152 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	VISWAAT CHEMICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001627AM21
RA File Number	039504000327 AM21
Licence No and Date	0310838181/09/09/2020
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	153 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	STRATECHEM (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001631AM21
RA File Number	039504000359 AM21
Licence No and Date	0310838204/10/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC

Case No.	154 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	ALTA LABORATORIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001636AM21
RA File Number	039404000422 AM21
Licence No and Date	0310838206/10/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	155 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	ASTEC LIFESCIENCES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001634AM21
RA File Number	039404000406 AM21
Licence No and Date	0310838227/11/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	156 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	VIBRANT PHARMACHEM PRIVATE LIMITED
Meeting Number	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

and Date	
HQ File Number	018205001663AM21
RA File Number	072404000163 AM21
Licence No and Date	0710117014/15/09/2020
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	157 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SUVEN PHARMACEUTICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001664AM21
RA File Number	092404000274 AM21
Licence No and Date	0910069187/15/09/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	158 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	KEVA FRAGRANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001666AM21
RA File Number	039404000395 AM21
Licence No and Date	0310838311/16/09/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	159 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	VPL CHEMICALS PRIVATE LIMITED

Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022			
HQ File Number	018205001667AM21			
RA File Number	072404000158 AM21			
Licence No and Date	0710117023/17/09/2020			
Norms Committee Decision:				
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:				
Export product	Qty.	Sl. No.	Import items	Qty.
MINOXIDIL	1 kg	1	2,4-DIAMINO-6-CHLOROPYRIMIDINE (CAS NO-156-83-2)	0.95 kg
RA concerned may take further necessary action as per above decision of NC				

Case No.	160 / NC/3/MEET/Feb/202122/14			
Case Status	Case Approved			
Party Name	HIMALAYAN PRODUCTS AND INDUSTRIES CORPN PRIVATE LIMITED			
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022			
HQ File Number	018205001668AM21			
RA File Number	052404000283 AM21			
Licence No and Date	0510415240/17/09/2020			
Norms Committee Decision:				
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:				
Export product	Qty.	Sl. No.	Import items	Qty.
BERBERINE CHLORIDE JP	1 kg	1	BERBERIS ARISTATA EXTRACT (Assay 90% to 95%)	1.00 kg
RA concerned may take further necessary action as per above decision of NC.				

Case No.	161 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	AMI LIFESCIENCES PVT LTD
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001675AM21
RA File Number	342404000171 AM21
Licence No and Date	3410046407/18/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	162 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	FDC LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001671AM21
RA File Number	039404000421 AM21
Licence No and Date	0310838377/21/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	163 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	STERILE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001674AM21
RA File Number	052404000295 AM21
Licence No and Date	0510415273/21/09/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC

Case No.	164 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	NASENSE LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001676AM21
RA File Number	092404000306 AM21
Licence No and Date	0910069226/21/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to call for following information from the firm:

i. Percentage yield at every stage of reaction.

Toluene used in first charge and recovery thereof.

Case No.	165 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	JODAS EXPOIM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001683AM21
RA File Number	092404000282 AM21
Licence No and Date	0910069242/22/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	Tobramycin for Inhalation solution 60 mg / ml (300 mg / 5 ml) Net quantity of export product 35.04 Kgs(Each mL	1 Number	1	Tobramycin Sulfate	370.20 mg

	contains Tobramycin sulfate equivalent to Tobramycin-60mg. Excipients q.s.)				
2	Tobramycin for Inhalation solution 75 mg / ml (300 mg / 4 ml) Net quantity of export product 23.36 Kgs(Each mL contains Tobramycin sulfate equivalent to Tobramycin-75mg. Excipients q.s.)	1 Number	1	Tobramycin Sulfate	370.20 mg

RA concerned may take further necessary action as per above decision of NC.

Case No.	166 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SIDMAK LABORATORIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001682AM21
RA File Number	522404000047 AM21
Licence No and Date	5210043542/22/09/2020
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	167 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	NAARI PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001686AM21
RA File Number	052404000299 AM21
Licence No and Date	0510415286/23/09/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	
RA concerned may take further necessary action as per above decision of NC.	

Case No.	168 / NC/3/MEET/Feb/202122/14
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Case Status	Case Rejected
Party Name	NAARI PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001687AM21
RA File Number	052404000300 AM21
Licence No and Date	0510415287/23/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC	

Case No.	169 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	MANKIND PHARMA LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001688AM21
RA File Number	052404000308 AM21
Licence No and Date	0510415295/23/09/2020
Norms Committee Decision: Deferred for comments of TE.	

Case No.	170 / NC/3/MEET/Feb/202122/14			
Case Status	Case Approved			
Party Name	JODAS EXPOIM PRIVATE LIMITED			
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022			
HQ File Number	018205001695AM21			
RA File Number	092404000305 AM21			
Licence No and Date	0910069254/23/09/2020			
Norms Committee Decision:				
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:				

Aztreonam for Injection USP 1 Gram (Contains blend of Sterile Aztreonam 56% and Arginine 44%)(Net quantity of export product 250 Kgs (Each vial contains:Aztreonam USP 1 gm.(A blend of Sterile Aztreonam and Arginine)))	250000 Number	1	Aztreonam and Arginine (A Blend of Sterile Aztreonam 56% and Arginine 44%)	275.00 kg
RA concerned may take further necessary action as per above decision of NC.				

Case No.	171 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SUVEN PHARMACEUTICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001701AM21
RA File Number	092404000275 AM21
Licence No and Date	0910069265/28/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	172 / NC/3/MEET/Feb/202122/14			
Case Status	Case Approved			
Party Name	KAIRAV CHEMOFARBE INDUSTRIES LIMITED			
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022			
HQ File Number	018205001704AM21			
RA File Number	039404000467 AM21			
Licence No and Date	0310838594/30/09/2020			
Norms Committee Decision:				
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:				
Export product	Qty.	Sl. No.	Import items	Qty.

ACETONITRILE (Purity Min. 99.9%, Moisture less than 500 PPM)	350 MT	1	ACETONITRILE – LOW PURITY (Purity 98%)	416.51 MT
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RA concerned may take further necessary action as per above decision of NC.

Case No.	173 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	ANLON HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001711AM21
RA File Number	242404000050 AM21
Licence No and Date	2410043265/01/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC	

Case No.	174 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SRI CHEMICALS
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001728AM21
RA File Number	042404000109 AM21
Licence No and Date	0410167147/07/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	175 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected

Party Name	SRF LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001729AM21
RA File Number	052404000333 AM21
Licence No and Date	0510415443/08/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	176 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SMILAX LABORATORIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001734AM21
RA File Number	092404000358 AM21
Licence No and Date	0910069312/08/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC	

Case No.	177 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SUPERMINT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001737AM21
RA File Number	052404000340 AM21
Licence No and Date	0510415463/09/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	

RA concerned may take further necessary action as per above decision of NC.

Case No.	178 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	BELCHEM INDUSTRIES (INDIA) PVT LTD
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001738AM21
RA File Number	039404000504 AM21
Licence No and Date	0310838842/13/10/2020
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	179 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	OPTRIX LABORATORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001744AM21
RA File Number	092404000273 AM21
Licence No and Date	0910069336/15/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
FAVIPIRAVIR	1 kg	1	6-fluoro-3-hydroxypyrazine-2-carbonitrile dicyclohexylamine salt OR 6-fluoro-3-hydroxy pyrazine-2-carbonitrile	1.282 kg

RA concerned may take further necessary action as per above decision of NC

Case No.	180 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected

Party Name	ALTA LABORATORIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001741AM21
RA File Number	039404000536 AM21
Licence No and Date	0310838904/15/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	181 / NC/3/MEET/Feb/202122/14			
Case Status	Case Approved			
Party Name	OPTRIX LABORATORIES PRIVATE LIMITED			
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022			
HQ File Number	018205001743AM21			
RA File Number	092404000272 AM21			
Licence No and Date	0910069335/15/10/2020			
Norms Committee Decision:				
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:				
Export product	Qty.	Sl. No.	Import items	Qty.
FAVIPIRAVIR	1 kg	1	6-fluoro-3-hydroxypyrazine-2-carbonitrile dicyclohexylamine salt OR 6-fluoro-3-hydroxy pyrazine-2-carbonitrile	1.282 kg
RA concerned may take further necessary action as per above decision of NC.				

Case No.	182 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

HQ File Number	018205001756AM21
RA File Number	039404000825 AM20
Licence No and Date	0310838959/16/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: i. Production / Consumption data duly certified by GST Authorities.	

Case No.	183 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001745AM21
RA File Number	039404000392 AM21
Licence No and Date	0310838931/16/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: i. Production / Consumption data duly certified by GST Authorities.	

Case No.	184 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001746AM21
RA File Number	039404000516 AM21
Licence No and Date	0310838932/16/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: i. Production / Consumption data duly certified by GST Authorities.	

Case No.	185 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001749AM21
RA File Number	039404001019 AM20
Licence No and Date	0310838949/16/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: i. Production / Consumption data duly certified by GST Authorities.	

Case No.	186 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001750AM21
RA File Number	039404000978 AM20
Licence No and Date	0310838950/16/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: i. Production / Consumption data duly certified by GST Authorities.	

Case No.	187 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001751AM21
RA File Number	039404000297 AM21
Licence No and Date	0310838951/16/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before	

Norms Committee alongwith following information / documents:

i. Production / Consumption data duly certified by GST Authorities.

Case No.	188 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001753AM21
RA File Number	039404000524 AM21
Licence No and Date	0310838953/16/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents:

i. Production / Consumption data duly certified by GST Authorities.

Case No.	189 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001755AM21
RA File Number	039404000184 AM21
Licence No and Date	0310838958/16/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents:

i. Production / Consumption data duly certified by GST Authorities.

Case No.	190 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	NEON LABORATORIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001757AM21

RA File Number	039504000409 AM21
Licence No and Date	0310838968/19/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC	

Case No.	191 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001758AM21
RA File Number	039404000525 AM21
Licence No and Date	0310838974/19/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: i. Production / Consumption data duly certified by GST Authorities.	

Case No.	192 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001759AM21
RA File Number	039404000528 AM21
Licence No and Date	0310838975/19/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: i. Production / Consumption data duly certified by GST Authorities.	

Case No.	193 / NC/3/MEET/Feb/202122/14
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Case Status	Case Deferred
Party Name	INNOVARE LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001770AM21
RA File Number	262404000018 AM21
Licence No and Date	2610012921/20/10/2020
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	194 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SYNNAT PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001771AM21
RA File Number	022404000094 AM21
Licence No and Date	0210210167/20/10/2020
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	195 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001766AM21
RA File Number	039404000548 AM21
Licence No and Date	0310839000/20/10/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: i. Production / Consumption data duly certified by GST Authorities.	

Case No.	196 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

and Date	
HQ File Number	018205001767AM21
RA File Number	039404000526 AM21
Licence No and Date	0310839001/20/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: i. Production / Consumption data duly certified by GST Authorities.	

Case No.	197 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	STERILE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001768AM21
RA File Number	052404000355 AM21
Licence No and Date	0510415575/20/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	198 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001769AM21
RA File Number	039404000527 AM21
Licence No and Date	0310839017/20/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: i. Production / Consumption data duly certified by GST Authorities.	

Case No.	199 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	JODAS EXPOIM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001773AM21
RA File Number	092404000356 AM21
Licence No and Date	0910069364/22/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	200 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001778AM21
RA File Number	039404000412 AM21
Licence No and Date	0310839084/23/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: i. Production / Consumption data duly certified by GST Authorities.	

Case No.	201 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001779AM21
RA File Number	039404000411 AM21
Licence No and Date	0310839085/23/10/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents:

i. Production / Consumption data duly certified by GST Authorities.

Case No.	202 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	AUORE LIFE SCIENCES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001780AM21
RA File Number	092404000407 AM21
Licence No and Date	0910069374/23/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	203 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	AUORE LIFE SCIENCES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001781AM21
RA File Number	092404000408 AM21
Licence No and Date	0910069377/23/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	204 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	R.L.FINE CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

HQ File Number	018205001787AM21
RA File Number	072404000209 AM21
Licence No and Date	0710117187/27/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	205 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001783AM21
RA File Number	039404000571 AM21
Licence No and Date	0310839148/27/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	206 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	ALEOR DERMACEUTICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001801AM21
RA File Number	342404000205 AM21
Licence No and Date	3410046497/28/10/2020
Norms Committee Decision: Deferred for comments of TE.	

Case No.	207 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

and Date	
HQ File Number	018205001788AM21
RA File Number	039404000410 AM21
Licence No and Date	0310839173/28/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: i. Production / Consumption data duly certified by GST Authorities.	

Case No.	208 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001789AM21
RA File Number	039404000346 AM21
Licence No and Date	0310839184/28/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: i. Production / Consumption data duly certified by GST Authorities.	

Case No.	209 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	MAHIMA LIFESCIENCES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001793AM21
RA File Number	052404000372 AM21
Licence No and Date	0510415667/28/10/2020
Norms Committee Decision: Deferred for comments of TE.	

Case No.	210 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	RAJASTHAN ANTIBIOTICS LTD

Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001794AM21
RA File Number	052404000385 AM21
Licence No and Date	0510415685/28/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	211 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	OPTIMUS DRUGS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001804AM21
RA File Number	092404000388 AM21
Licence No and Date	0910069417/29/10/2020
Norms Committee Decision: Deferred for comments of TE.	

Case No.	212 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	OPTIMUS DRUGS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001805AM21
RA File Number	092404000389 AM21
Licence No and Date	0910069418/29/10/2020
Norms Committee Decision: Deferred for comments of TE.	

Case No.	213 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	VEKO CARE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001806AM21

RA File Number	318304000085 AM21
Licence No and Date	3110067911/29/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	214 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SUVEN PHARMACEUTICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001799AM21
RA File Number	092404000430 AM21
Licence No and Date	0910069403/29/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC	

Case No.	215 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	ENCUBE ETHICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001811AM21
RA File Number	039404000500 AM21
Licence No and Date	0310839257/02/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	216 / NC/3/MEET/Feb/202122/14
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Case Status	Case Approved			
Party Name	HIMALAYAN PRODUCTS AND INDUSTRIES CORPN PRIVATE LIMITED			
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022			
HQ File Number	018205001814AM21			
RA File Number	052404000396 AM21			
Licence No and Date	0510415723/03/11/2020			
Norms Committee Decision:				
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:				
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Case No.	217 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001818AM21
RA File Number	039404001085 AM20
Licence No and Date	0310839307/04/11/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents:	
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Case No.	218 / NC/3/MEET/Feb/202122/14			
Case Status	Case Rejected			
Party Name	SREEPATHI PHARMACEUTICALS LIMITED			
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022			

HQ File Number	018205001820AM21
RA File Number	092404000442 AM21
Licence No and Date	0910069435/04/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	219 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001826AM21
RA File Number	039404000596 AM21
Licence No and Date	0310839361/05/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: Production / Consumption data duly certified by GST Authorities	

Case No.	220 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001827AM21
RA File Number	039404000597 AM21
Licence No and Date	0310839362/05/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: Production / Consumption data duly certified by GST Authorities	

Case No.	221 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	DEEPAK PHENOLICS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001834AM21
RA File Number	342404000202 AM21
Licence No and Date	3410046526/05/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	222 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	TIDE INDUSTRIES
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001835AM21
RA File Number	342404000204 AM21
Licence No and Date	3410046524/05/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: i. Justification for low yield of 45%. Production / Consumption data for last two years duly certified by GST.	

Case No.	223 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	STERLING AUXILIARIES PVT LTD
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001828AM21
RA File Number	039504000492 AM21
Licence No and Date	0310839386/06/11/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	224 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SRF LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001836AM21
RA File Number	052404000395 AM21
Licence No and Date	0510415782/09/11/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	
RA concerned may take further necessary action as per above decision of NC.	

Case No.	225 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001844AM21
RA File Number	039404000423 AM21
Licence No and Date	0310839485/11/11/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents:	
i. Production / Consumption data duly certified by GST Authorities.	

Case No.	226 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	PORUS LABORATORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

HQ File Number	018205001854AM21
RA File Number	092404000378 AM21
Licence No and Date	0910069472/12/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	227 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	ALEOR DERMACEUTICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001853AM21
RA File Number	342404000223 AM21
Licence No and Date	3410046549/13/11/2020
Norms Committee Decision: Deferred for comments of TE.	

Case No.	228 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SV PLASTOCHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	018205001856AM21
RA File Number	318304000097 AM21
Licence No and Date	3110067922/17/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC	

Case No.	229 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	MANKIND PHARMA LIMITED
Meeting Number	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

and Date	
HQ File Number	HQRNORM APPLY 00032850AM21
RA File Number	052404000450 AM21
Licence No and Date	0511000017/07/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	230 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	RISHABH METALS & CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00038772AM21
RA File Number	039504000554 AM21
Licence No and Date	0311000111/15/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: i. As per details export is Polyamine Liquid with 64% solvent, as such complete composition of Export indicating other chemicals in export. Material balance in terms of 64% solid content.	

Case No.	231 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SYNTHO CHIRALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00038802AM21
RA File Number	09AA04002748 AM21
Licence No and Date	0911000023/15/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	

RA concerned may take further necessary action as per above decision of NC.

Case No.	232 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	MAC-CHEM PRODUCTS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00038982AM21
RA File Number	03AA04011435 AM21
Licence No and Date	0311000187/15/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	233 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	LIBERTY LIFE SCIENCES
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00038992AM21
RA File Number	03AA04012047 AM21
Licence No and Date	0311000190/15/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	234 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	MAC-CHEM PRODUCTS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00040306AM21
RA File Number	03AA04011434 AM21
Licence No and Date	0311000185/17/12/2020

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	235 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	OPTIMUS DRUGS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00042021AM21
RA File Number	09AA04002675 AM21
Licence No and Date	0911000050/18/12/2020

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	236 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	RUBICON RESEARCH PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00044144AM21
RA File Number	039504000557 AM21
Licence No and Date	0311000313/22/12/2020

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC

Case No.	237 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	ATHENA DRUG DELIVERY SOLUTIONS PRIVATE LIMITED
Meeting Number	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

and Date	
HQ File Number	HQRNORM APPLY 00044916AM21
RA File Number	03AA04014068 AM21
Licence No and Date	0311000348/22/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	238 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	GLAND PHARMA LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00045152AM21
RA File Number	09AA04002722 AM21
Licence No and Date	0911000067/23/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	239 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	BEST VALUE CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00046234AM21
RA File Number	34AA04001528 AM21
Licence No and Date	3411000040/24/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	240 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	AARTI INDUSTRIES LTD
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00048905AM21
RA File Number	03AA04014090 AM21
Licence No and Date	0311000415/28/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	241 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	SAISONS TRADE & INDUSTRY PVT LTD
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00052352AM21
RA File Number	03AA04015368 AM21
Licence No and Date	0311000545/01/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:	

RA concerned may take further necessary action as per above decision of NC.

Case No.	242 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	ZEE LABORATORIES
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00058317AM21
RA File Number	05AA04022853 AM21
Licence No and Date	0511000697/08/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	243 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SWISS PARENTERALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00058179AM21
RA File Number	08AA04006131 AM21
Licence No and Date	0811000317/08/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	244 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	WEXFORD LABORATORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00061198AM21
RA File Number	07AA04006165 AM21

Licence No and Date	0711000260/12/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC	

Case No.	245 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	OPTRIX LABORATORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00061488AM21
RA File Number	09AA04003184 AM21
Licence No and Date	0911000114/13/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	246 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	GRANULES INDIA LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00117194AM21
RA File Number	09AA04006983 AM21
Licence No and Date	0911000644/31/03/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	247 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SENTISS PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00117330AM21

RA File Number	05AA04043417 AM21
Licence No and Date	0511002009/31/03/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	248 / NC/3/MEET/Feb/202122/14																			
Case Status	Case Approved																			
Party Name	CLEAN SCIENCE AND TECHNOLOGY LIMITED																			
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022																			
HQ File Number	HQRNORM APPLY 00117395AM21																			
RA File Number	31AA04007897 AM21																			
Licence No and Date	3111000269/31/03/2021																			
Norms Committee Decision:																				
The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. NC/3/MEET/Dec/202122/12 dated 17.12.2021 against advance authorization No. 3111000477 dt. 27.07.2021 , it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:																				
<table><tr><td>Export product</td><td>Qty.</td><td>Sl. No.</td><td>Import items</td><td>Qty.</td></tr><tr><td rowspan="4">Guaiacol</td><td rowspan="4">1 kg</td><td>1</td><td>Phenol</td><td>0.93 kg</td></tr><tr><td>2</td><td>Methanol</td><td>0.36 kg</td></tr><tr><td>3</td><td>Hydrogen Peroxide PURITY 60 Percentage</td><td>0.687 kg</td></tr><tr><td>4</td><td>Acetone (Solvent)</td><td>0.09 kg</td></tr></table>		Export product	Qty.	Sl. No.	Import items	Qty.	Guaiacol	1 kg	1	Phenol	0.93 kg	2	Methanol	0.36 kg	3	Hydrogen Peroxide PURITY 60 Percentage	0.687 kg	4	Acetone (Solvent)	0.09 kg
Export product	Qty.	Sl. No.	Import items	Qty.																
Guaiacol	1 kg	1	Phenol	0.93 kg																
		2	Methanol	0.36 kg																
		3	Hydrogen Peroxide PURITY 60 Percentage	0.687 kg																
		4	Acetone (Solvent)	0.09 kg																
RA concerned may take further necessary action as per above decision of NC.																				

Case No.	249 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	GRANULES INDIA LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00117574AM21

RA File Number	09AA04005560 AM21
Licence No and Date	0911000476/31/03/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	250 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00117697AM21
RA File Number	05AA04043719 AM21
Licence No and Date	0511002022/31/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	Budesonide Suspension For Inhalation , 0.125 mg / ml (2 ml Ampoule) (Each ml contains Budesonide 0.125 mg((Equivalent to 0.055 Kg of Bulk Drug))	220000 Number	1	Budesonide	0.0561 kg
2	Budesonide Suspension For Inhalation , 0.25 mg / ml (2 ml Ampoule) (Each ml contains Budesonide 0.250 mg)((Equivalent to 2.970 Kg. of Bulk Drug))	5940000 Number	2	Budesonide	3.0294 kg
3	Budesonide Suspension For Inhalation , 0.5 mg / ml (2 ml Ampoule) (Each ml contains Budesonide 0.5 mg((Equivalent to 4.400 Kg. of Bulk Drug) Total Bulk Drug Qty. 7.425 Kg.)	4400000 Number	3	Budesonide	4.488 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	251 / NC/3/MEET/Feb/202122/14
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Case Status	Case Deferred
Party Name	RENOWN PHARMACEUTICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00117718AM21
RA File Number	34AA04003342 AM21
Licence No and Date	3411000346/31/03/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	252 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	PI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00117179AM21
RA File Number	13AA04008045 AM21
Licence No and Date	1311000264/31/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
CCIM Chemical Name: 4-Chloro-5-p-tolylimidazole-2-carbonitrile	1 kg	1	p methylacetophenone	1.241 kg
		2	Hydroxylamine sulfate	3.53 kg
		3	Glyoxal 40% min.	1.403 kg
		4	Dimethyl formamide	2.50 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	253 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	VIBRANT PHARMACHEM PRIVATE LIMITED

Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00000295AM22
RA File Number	07AA04011201 AM21
Licence No and Date	0711000825/01/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	254 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SAURAV CHEMICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00000680AM22
RA File Number	30AA04006198 AM21
Licence No and Date	3011000463/01/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	255 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	FRESENIUS KABI ONCOLOGY LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00000740AM22
RA File Number	05AA04041798 AM21
Licence No and Date	0511001982/01/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	256 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	AARTI INDUSTRIES LTD
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00003024AM22
RA File Number	03AA04032956 AM21
Licence No and Date	0311002923/05/04/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	257 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00003027AM22
RA File Number	03AA04031763 AM21
Licence No and Date	0311002768/05/04/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents:	
i. Production / Consumption data duly certified by GST Authorities.	

Case No.	258 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00003031AM22
RA File Number	039404000229 AM21
Licence No and Date	0311002737/05/04/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents:	
Production / Consumption data duly certified by GST Authorities	

Case No.	259 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

HQ File Number	HQRNORM APPLY 00004824AM22
RA File Number	05AA04000952 AM22
Licence No and Date	0511002092/06/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	260 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	BAROQUE PHARMACEUTICALS PVT LTD
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00007930AM22
RA File Number	08AA04012530 AM21
Licence No and Date	0811001119/09/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	261 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00008340AM22
RA File Number	02AA04000735 AM22
Licence No and Date	0211000529/09/04/2021
Norms Committee Decision:	
Deferred for comments of D/ C&PC.	

Case No.	262 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	J B CHEMICALS AND PHARMACEUTICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00018670AM22
RA File Number	03AA04024565 AM21
Licence No and Date	0311001932/15/04/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite	

reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	263 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	NASENSE LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00019535AM22
RA File Number	09AA04000085 AM22
Licence No and Date	0911000683/15/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	264 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SUDEEP PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00020260AM22
RA File Number	34AA04000021 AM22
Licence No and Date	3411000455/16/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	265 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00021691AM22
RA File Number	05AA04002818 AM22
Licence No and Date	0511002233/19/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	266 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	INDOCO REMEDIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00022476AM22
RA File Number	03AA04002955 AM22
Licence No and Date	0311003171/20/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	267 / NC/3/MEET/Feb/202122/14													
Case Status	Case Approved													
Party Name	KAIRAV CHEMOFARBE INDUSTRIES LIMITED													
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022													
HQ File Number	HQRNORM APPLY 00023141AM22													
RA File Number	03AA04031925 AM21													
Licence No and Date	0311003199/21/04/2021													
Norms Committee Decision:														
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:														
<table><tr><td>Export product</td><td>Qty.</td><td>Sl. No.</td><td>Import items</td><td>Qty.</td></tr><tr><td>ACETONITRILE (Purity Min. 99.9%, Moisture less than 500 PPM)</td><td>350 MT</td><td>1</td><td>ACETONITRILE – LOW PURITY (Purity 98%)</td><td>416.51 MT</td></tr></table>					Export product	Qty.	Sl. No.	Import items	Qty.	ACETONITRILE (Purity Min. 99.9%, Moisture less than 500 PPM)	350 MT	1	ACETONITRILE – LOW PURITY (Purity 98%)	416.51 MT
Export product	Qty.	Sl. No.	Import items	Qty.										
ACETONITRILE (Purity Min. 99.9%, Moisture less than 500 PPM)	350 MT	1	ACETONITRILE – LOW PURITY (Purity 98%)	416.51 MT										
RA concerned may take further necessary action as per above decision of NC.														

Case No.	268 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred

Party Name	R.L.FINE CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00023689AM22
RA File Number	07AA04002023 AM22
Licence No and Date	0711000922/21/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	269 / NC/3/MEET/Feb/202122/14			
Case Status	Case Approved			
Party Name	KAIRAV CHEMOFARBE INDUSTRIES LIMITED			
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022			
HQ File Number	HQRNORM APPLY 00023140AM22			
RA File Number	03AA04002641 AM22			
Licence No and Date	0311003198/21/04/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:				

Case No.	270 / NC/3/MEET/Feb/202122/14			
Case Status	Case Deferred			
Party Name	GARUDA CHEMICALS			
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022			
HQ File Number	HQRNORM APPLY 00024406AM22			
RA File Number	03AA04031910 AM21			
Licence No and Date	0311003270/22/04/2021			

Norms Committee Decision:

Deferred for comments of TE.

Case No.	271 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	NATCO PHARMA LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00025038AM22
RA File Number	09AA04001080 AM22
Licence No and Date	0911000714/23/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	NITROGLYCERIN SUBLINGUAL TABLETS USP 0.3 mg (Each Tablet contains Nitroglycerin USP 0.3mg) (4x1,80,000=7,20,000 Tablets)	1 Number	1	DILUTED NITROGLYCERIN USP 1.95 Percent	15.70 mg
			2	Glyceryl Monostearate (Imwitor 491 powder)	1.60 mg
2	NITROGLYCERIN SUBLINGUAL TABLETS USP 0.4 mg (Each Tablet contains Nitroglycerin USP 0.4 mg) (4x12,00,000=48,00,000 Tabs)	1 Number	3	DILUTED NITROGLYCERIN USP 1.95 Percent	20.93 mg
			4	Glyceryl Monostearate (Imwitor 491 powder)	1.60 mg
3	NITROGLYCERIN SUBLINGUAL TABLETS USP 0.6 mg (Each Tablet contains Nitroglycerin USP 0.6mg) (1x1,80,000=1,80,000Tablets)	1 Number	5	DILUTED NITROGLYCERIN USP 1.95 Percent	31.40 mg
			6	Glyceryl Monostearate (Imwitor 491 powder)	1.60 mg

RA concerned may take further necessary action as per above decision of NC.

Case No.	272 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	ALKALOIDS CORPORATION
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00025210AM22
RA File Number	02AA04001824 AM22
Licence No and Date	0211000589/23/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	273 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AUORE LIFE SCIENCES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00026336AM22
RA File Number	09AA04001513 AM22
Licence No and Date	0911000730/26/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	274 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	R.L.FINE CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00027802AM22
RA File Number	07AA04002553 AM22
Licence No and Date	0711000992/27/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	275 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	R.L.FINE CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00027804AM22
RA File Number	07AA04002549 AM22

Licence No and Date	0711000993/27/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	276 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	GLOBAL CALCIUM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00027741AM22
RA File Number	07AA04002414 AM22
Licence No and Date	0711000982/27/04/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
i. Justification for higher wastage claimed that is 23%. ii. Production / Consumption data for last two years duly certified by GST. iii. Impurity profile of Export and import.	

Case No.	277 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	GLOBAL CALCIUM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00027780AM22
RA File Number	07AA04000758 AM22
Licence No and Date	0711000991/27/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	278 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	CADILA HEALTHCARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00028425AM22
RA File Number	08AA04001824 AM22
Licence No and Date	0811001352/28/04/2021

Norms Committee Decision:
Deferred for comments of TE.

Case No.	279 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	R.L.FINE CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00028506AM22
RA File Number	07AA04002556 AM22
Licence No and Date	0711001000/28/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	280 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	BHAGWATI INDUSTRIES
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00029214AM22
RA File Number	08AA04001833 AM22
Licence No and Date	0811001364/29/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	281 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	ENCUBE ETHICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00029824AM22
RA File Number	03AA04003827 AM22
Licence No and Date	0311003447/30/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	282 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	ASOJ SOFT CAPS PVT LTD

Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00030468AM22
RA File Number	34AA04000854 AM22
Licence No and Date	3411000516/30/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	283 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	BENZO CHEM INDUSTRIES PVT LTD
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00031409AM22
RA File Number	03AA04000162 AM22
Licence No and Date	0311003516/03/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: i. Justification for low yield of 77%. Since it is a Single Stage Reaction. Production / Consumption data for last two years duly certified by GST.	

Case No.	284 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	BENZO CHEM INDUSTRIES PVT LTD
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00031414AM22
RA File Number	03AA04000436 AM22
Licence No and Date	0311003517/03/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	

i. Justification for low yield of 77%. Since it is a Single Stage Reaction.

Production / Consumption data for last two years duly certified by GST.

Case No.	285 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	KALKI HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00031354AM22
RA File Number	34AA04000999 AM22
Licence No and Date	3411000521/03/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	286 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	CLARIANT INDIA LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00032203AM22
RA File Number	03AA04009823 AM22
Licence No and Date	0311003530/04/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
i. Percentage yield at every stage of reaction. Justification for quantity of import asked on the basis of Stoichiometric balance reactions	

Case No.	287 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	GRAMEN BOTANICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00032213AM22
RA File Number	05AA04005603 AM22
Licence No and Date	0511002405/04/05/2021
Norms Committee Decision:	

Deferred for comments of TE.

Case No.	288 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00032713AM22
RA File Number	05AA04009888 AM22
Licence No and Date	0511002414/04/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	289 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SRF LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00033515AM22
RA File Number	05AA04007697 AM22
Licence No and Date	0511002442/05/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	290 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SUDEEP PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00033649AM22
RA File Number	34AA04000874 AM22
Licence No and Date	3411000530/05/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	291 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	CLEAN SCIENCE AND TECHNOLOGY LIMITED
Meeting Number	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

and Date	
HQ File Number	HQRNORM APPLY 00033227AM22
RA File Number	31AA04000906 AM22
Licence No and Date	3111000308/05/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
i. Why yield is low in case of Phosphorus Oxy Chloride and Ammonia that is 50% and 42.6% as compared to main Reactant. Production / Consumption data duly certified by GST.	

Case No.	292 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	GLENMARK PHARMACEUTICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00033514AM22
RA File Number	03AA04009664 AM22
Licence No and Date	0311003582/05/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	293 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00033838AM22
RA File Number	03AA04011100 AM22
Licence No and Date	0311003600/06/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	294 / NC/3/MEET/Feb/202122/14
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Case Status	Case Deferred
Party Name	ALTA LABORATORIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00033839AM22
RA File Number	03AA04011093 AM22
Licence No and Date	0311003601/06/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	295 / NC/3/MEET/Feb/202122/14																
Case Status	Case Approved																
Party Name	HONOUR LAB LIMITED																
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022																
HQ File Number	HQRNORM APPLY 00034366AM22																
RA File Number	09AA04001776 AM22																
Licence No and Date	0911000765/06/05/2021																
Norms Committee Decision:																	
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBI Vol. I as per details given below or as applied by the firm, whichever is less:																	
<table><tr><td>Export product</td><td>Qty.</td><td>Sl. No.</td><td>Import items</td><td>Qty.</td></tr><tr><td rowspan="2">PURE L-(-)MENTHOL (Chromatographic Purity NLT 99% by G.C.)</td><td rowspan="2">1 kg</td><td>1</td><td>L-(-)MENTHOL (Purity NMT 97%)</td><td>0.99 kg</td></tr><tr><td>2</td><td>Toluene</td><td>0.99 kg</td></tr></table>					Export product	Qty.	Sl. No.	Import items	Qty.	PURE L-(-)MENTHOL (Chromatographic Purity NLT 99% by G.C.)	1 kg	1	L-(-)MENTHOL (Purity NMT 97%)	0.99 kg	2	Toluene	0.99 kg
Export product	Qty.	Sl. No.	Import items	Qty.													
PURE L-(-)MENTHOL (Chromatographic Purity NLT 99% by G.C.)	1 kg	1	L-(-)MENTHOL (Purity NMT 97%)	0.99 kg													
		2	Toluene	0.99 kg													
RA concerned may take further necessary action as per above decision of NC.																	

Case No.	296 / NC/3/MEET/Feb/202122/14			
Case Status	Case Deferred			
Party Name	HALDIA PETROCHEMICALS LIMITED			
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022			
HQ File Number	HQRNORM APPLY 00035006AM22			
RA File Number	02AA04003459 AM22			

Licence No and Date	0211000648/07/05/2021
Norms Committee Decision:	
Deferred for comments of D/o C&PC.	

Case No.	297 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	ASTEC LIFESCIENCES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00036355AM22
RA File Number	03AA04007493 AM22
Licence No and Date	0311003675/09/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	298 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	PORUS LABORATORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00036920AM22
RA File Number	09AA04002104 AM22
Licence No and Date	0911000798/10/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	299 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	MACLEODS PHARMACEUTICALS LTD
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00038818AM22
RA File Number	03AA04005126 AM22
Licence No and Date	0311003736/12/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	300 / NC/3/MEET/Feb/202122/14
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Case Status	Case Deferred
Party Name	EAST AFRICAN INDIA OVERSEAS
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00039055AM22
RA File Number	05AA04009662 AM22
Licence No and Date	0511002560/12/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	301 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	MILAN LABORATORIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00042233AM22
RA File Number	03AA04013716 AM22
Licence No and Date	0311003840/17/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	302 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	ZEE LABORATORIES
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00042259AM22
RA File Number	05AA04014260 AM22
Licence No and Date	0511002634/17/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC	

Case No.	303 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	HIMALAYAN PRODUCTS AND INDUSTRIES CORPN PRIVATE LIMITED
Meeting Number	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

and Date				
HQ File Number	HQRNORM APPLY 00042783AM22			
RA File Number	05AA04014267 AM22			
Licence No and Date	0511002664/17/05/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:				
Export product	Qty.	Sl. No.	Import items	Qty.
BERBERINE CHLORIDE JP	1 kg	1	BERBERIS ARISTATA EXTRACT (Assay 90% to 95%)	1.00 kg
RA concerned may take further necessary action as per above decision of NC.				

Case No.	304 / NC/3/MEET/Feb/202122/14			
Case Status	Case Approved			
Party Name	ETERNIS FINE CHEMICALS LIMITED			
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022			
HQ File Number	HQRNORM APPLY 00044775AM22			
RA File Number	03AA04007907 AM22			
Licence No and Date	0311003867/17/05/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. NC/3/MEET/Dec/202122/12 dated 17.12.2021 against advance authorization No. 0310838453 dt. 24.09.2020 , it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:				
Export product	Qty.	Sl. No.	Import items	Qty.
COUMARIN	1 kg	1	PHENOL	1.15 kg
		2	XYLENE	0.50 kg

		3	MAGNESIUM TURNINGS	0.148 kg
		4	PARAFORMALDEHYDE	0.9177 kg
		5	ACETIC ANHYDRIDE	0.210 kg
RA concerned may take further necessary action as per above decision of NC.				

Case No.	305 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SAURAV CHEMICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00045345AM22
RA File Number	30AA04001247 AM22
Licence No and Date	3011000633/18/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
Complete technical details as per Annexure to Appendix 4E.	

Case No.	306 / NC/3/MEET/Feb/202122/14			
Case Status	Case Approved			
Party Name	HONOUR LAB LIMITED			
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022			
HQ File Number	HQRNORM APPLY 00045786AM22			
RA File Number	09AA04002514 AM22			
Licence No and Date	0911000808/19/05/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:				
Export product	Qty.	Sl. No.	Import items	Qty.

PURE L-(-)MENTHOL (Chromatographic Purity NLT 99% by G.C.)	1 kg	1	L-(-)MENTHOL (Purity NMT 97%)	0.99 kg
		2	Toluene	0.99 kg

RA concerned may take further necessary action as per above decision of NC

Case No.	307 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SWISS PARENTERALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00046569AM22
RA File Number	08AA04010958 AM21
Licence No and Date	0811001148/20/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	
RA concerned may take further necessary action as per above decision of NC.	

Case No.	308 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00046861AM22
RA File Number	05AA04016543 AM22
Licence No and Date	0511002719/20/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	309 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	NASENSE LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00046900AM22

RA File Number	09AA04002898 AM22
Licence No and Date	0911000881/20/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	310 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	TATVA CHINTAN PHARMA CHEM LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00047933AM22
RA File Number	34AA04001536 AM22
Licence No and Date	3411000610/21/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	311 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	BALAJI AMINES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00047973AM22
RA File Number	31AA04003620 AM22
Licence No and Date	3111000345/21/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. 10/82-ALC4/2018 dated 16.10.2018 against advance authorization No. 3110067058 dt. 21.05.2018 , it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:	

RA concerned may take further necessary action as per above decision of NC.

Case No.	312 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00047353AM22
RA File Number	03AA04031724 AM21
Licence No and Date	0311002771/21/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: Production / Consumption data duly certified by GST Authorities	

Case No.	313 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	MEDNEXT BIOTECH LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00047869AM22
RA File Number	13AA04001740 AM22
Licence No and Date	1311000350/21/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	314 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	TADIMETY AROMATICS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00047898AM22
RA File Number	07AA04004515 AM22

Licence No and Date	0711001152/21/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	315 / NC/3/MEET/Feb/202122/14			
Case Status	Case Approved			
Party Name	KUSUMA PHARMA			
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022			
HQ File Number	HQRNORM APPLY 00048954AM22			
RA File Number	03AA04017375 AM22			
Licence No and Date	0311003998/23/05/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBI Vol. I as per details given below or as applied by the firm, whichever is less:				

Case No.	316 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	CLEAN SCIENCE AND TECHNOLOGY LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00049116AM22
RA File Number	31AA04003253 AM22
Licence No and Date	3111000350/24/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBI Vol. I as per details given below or as applied by the firm, whichever is less:	

Export product	Qty.	Sl. No.	Import items	Qty.
Anisole	1 kg	1	Phenol	0.9 kg
		2	Methanol	0.350 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	317 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	CLEAN SCIENCE AND TECHNOLOGY LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00049568AM22
RA File Number	31AA04003251 AM22
Licence No and Date	3111000353/24/05/2021

Norms Committee Decision:

The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. **NC/3/MEET/Dec/202122/12 dated 17.12.2021** against advance authorization No. **3111000444 dt. 08.07.2021**, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
Acetyl Anisole (4 Methoxy Acetophenone)	1 kg	1	Phenol	0.72 kg
		2	Methanol	0.276 kg
		3	Acetic Anhydride PURITY 99 Percentage	0.755 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	318 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED

Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00100048AM22
RA File Number	03AA04010840 AM22
Licence No and Date	0311004059/25/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: Production / Consumption data duly certified by GST Authorities	

Case No.	319 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00100049AM22
RA File Number	03AA04014004 AM22
Licence No and Date	0311004060/25/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: i. Production / Consumption data duly certified by GST Authorities.	

Case No.	320 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	ASTEC LIFESCIENCES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00099240AM22
RA File Number	03AA04017780 AM22
Licence No and Date	0311004035/25/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	

RA concerned may take further necessary action as per above decision of NC

Case No.	321 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00099246AM22
RA File Number	03AA04000112 AM22
Licence No and Date	0311004037/25/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: i. Production / Consumption data duly certified by GST Authorities.	

Case No.	322 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SAKAR HEALTHCARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00099634AM22
RA File Number	08AA04004104 AM22
Licence No and Date	0811001574/25/05/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	323 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00099853AM22
RA File Number	03AA04006277 AM22
Licence No and Date	0311004052/25/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents:	

i. Production / Consumption data duly certified by GST Authorities.

Case No.	324 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	UPL LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00100042AM22
RA File Number	03AA04007678 AM22
Licence No and Date	0311004058/25/05/2021

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
Diphenyl Methyl Phosphonate (DPMP)	1100000 kg	1	Phenol	974600 kg
		2	Yellow Phosphorus	106700 kg
		3	Yellow Phosphorus	69300 kg
		4	Methanol	216700 kg

RA concerned may take further necessary action as per above decision of NC

Case No.	325 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	NAARI PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00100491AM22
RA File Number	05AA04016275 AM22
Licence No and Date	0511002813/26/05/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	326 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00100557AM22
RA File Number	03AA04029700 AM21
Licence No and Date	0311002516/27/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents:	
i. Production / Consumption data duly certified by GST Authorities.	

Case No.	327 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	DIAMINES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00101253AM22
RA File Number	34AA04001451 AM22
Licence No and Date	3411000643/27/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	328 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	R.L.FINE CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00101338AM22
RA File Number	07AA04005174 AM22
Licence No and Date	0711001176/27/05/2021

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	329 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	R.L.FINE CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00101358AM22
RA File Number	07AA04005144 AM22
Licence No and Date	0711001180/27/05/2021

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	330 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00102193AM22
RA File Number	08AA04005014 AM22
Licence No and Date	0811001601/28/05/2021

Norms Committee Decision:

Deferred for comments of TE.

Case No.	331 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	UNITED MUD-CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00103082AM22
RA File Number	03AA04017853 AM22
Licence No and	0311004136/30/05/2021

Date	
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	332 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	R.L.FINE CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00103340AM22
RA File Number	07AA04005234 AM22
Licence No and Date	0711001192/31/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	
RA concerned may take further necessary action as per above decision of NC	

Case No.	333 / NC/3/MEET/Feb/202122/14													
Case Status	Case Approved													
Party Name	GLENDALE BIOMED PRIVATE LIMITED													
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022													
HQ File Number	HQRNORM APPLY 00103943AM22													
RA File Number	03AA04019204 AM22													
Licence No and Date	0311004164/31/05/2021													
Norms Committee Decision:														
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBI Vol. I as per details given below or as applied by the firm, whichever is less:														
<table><tr><td>Export product</td><td>Qty.</td><td>Sl. No.</td><td>Import items</td><td>Qty.</td></tr><tr><td>5-(1H-Pyrrol-1-yl)-2-Mercaptobenzimidazole</td><td>1 kg</td><td>1</td><td>2-Mercapto-5-Methoxy Benzimidazole</td><td>0.898 kg</td></tr></table>					Export product	Qty.	Sl. No.	Import items	Qty.	5-(1H-Pyrrol-1-yl)-2-Mercaptobenzimidazole	1 kg	1	2-Mercapto-5-Methoxy Benzimidazole	0.898 kg
Export product	Qty.	Sl. No.	Import items	Qty.										
5-(1H-Pyrrol-1-yl)-2-Mercaptobenzimidazole	1 kg	1	2-Mercapto-5-Methoxy Benzimidazole	0.898 kg										
RA concerned may take further necessary action as per above decision of NC.														

Case No.	334 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	VIVIN DRUGS & PHARMACEUTICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00104676AM22
RA File Number	09AA04003148 AM22
Licence No and Date	0911000983/01/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC	

Case No.	335 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00104785AM22
RA File Number	039404000639 AM21
Licence No and Date	0311002735/01/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: i. Production / Consumption data duly certified by GST Authorities.	

Case No.	336 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	RUMIT LIFE CARE
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00104817AM22
RA File Number	03AA04018136 AM22
Licence No and Date	0311004214/01/06/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	337 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00104366AM22
RA File Number	08AA04004876 AM22
Licence No and Date	0811001618/01/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
Percentage yield of reaction.	

Case No.	338 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SWISS PARENTERALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00104551AM22
RA File Number	08AA04002347 AM22
Licence No and Date	0811001626/01/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case.	
RA concerned may take further necessary action as per above decision of NC	

Case No.	339 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SWISS PARENTERALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00104574AM22

RA File Number	08AA04005392 AM22
Licence No and Date	0811001628/01/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	340 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	AMI ORGANICS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00104605AM22
RA File Number	52AA04003511 AM22
Licence No and Date	5211000803/01/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC	

Case No.	341 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	R.L.FINE CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00104614AM22
RA File Number	07AA04005563 AM22
Licence No and Date	0711001221/01/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	342 / NC/3/MEET/Feb/202122/14
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Case Status	Case Approved
Party Name	CLEAN SCIENCE AND TECHNOLOGY LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00104881AM22
RA File Number	31AA04007718 AM22
Licence No and Date	3111000379/02/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. **NC/3/MEET/Dec/202122/12 dated 17.12.2021** against advance authorization No. **3111000477 dt. 27.07.2021**, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
Guaiacol	1 kg	1	Phenol	0.93 kg
		2	Methanol	0.36 kg
		3	Hydrogen Peroxide PURITY 60 Percentage	0.687 kg
		4	Acetone (Solvent)	0.09 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	343 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	ENCUBE ETHICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00105763AM22
RA File Number	03AA04017165 AM22
Licence No and Date	0311004253/02/06/2021

Norms Committee Decision:

Deferred for comments of TE

Case No.	344 / NC/3/MEET/Feb/202122/14
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Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00106683AM22
RA File Number	03AA04021287 AM22
Licence No and Date	0311004284/03/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: i. Production / Consumption data duly certified by GST Authorities.	

Case No.	345 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	RUMIT LIFE CARE
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00106675AM22
RA File Number	03AA04021934 AM22
Licence No and Date	0311004279/03/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	346 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	U. K. AROMATICS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00106679AM22
RA File Number	03AA04019445 AM22
Licence No and Date	0311004281/03/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	

Commercial Value of Low & High Boiler distilled from Crude Product.

Case No.	347 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00106682AM22
RA File Number	03AA04021320 AM22
Licence No and Date	0311004283/03/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: Production / Consumption data duly certified by GST Authorities	

Case No.	348 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	GENERIC HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00107039AM22
RA File Number	31AA04000892 AM22
Licence No and Date	3111000386/04/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	349 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	TIDE INDUSTRIES
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00107290AM22
RA File Number	34AA04002205 AM22

Licence No and Date	3411000694/04/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	350 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	THERAPIVA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00107346AM22
RA File Number	09AA04001942 AM22
Licence No and Date	0911001010/04/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	351 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	TIDE INDUSTRIES
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00107366AM22
RA File Number	34AA04002212 AM22
Licence No and Date	3411000697/04/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	352 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	ENCUBE ETHICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00107373AM22
RA File Number	03AA04018281 AM22
Licence No and Date	0311004321/04/06/2021
Norms Committee Decision:	

Deferred for comments of TE.

Case No.	353 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00107444AM22
RA File Number	03AA04021339 AM22
Licence No and Date	0311004322/04/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: i. Production / Consumption data duly certified by GST Authorities.	

Case No.	354 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	NAPROD LIFE SCIENCES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00107455AM22
RA File Number	03AA04021964 AM22
Licence No and Date	0311004323/04/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	355 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	STERILE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00108212AM22
RA File Number	05AA04019922 AM22
Licence No and Date	0511002989/05/06/2021

Norms Committee Decision:

Deferred for comments of TE.

Case No.	356 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	THERAPIVA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00108926AM22
RA File Number	09AA04003252 AM22
Licence No and Date	0911001014/07/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC

Case No.	357 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	ENCEE AROMATICS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00109046AM22
RA File Number	32AA04003846 AM22
Licence No and Date	3211001043/07/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. **2/82-ALC4/2018 dated 16.05.2018** against advance authorization No. **3210078173 dt. 12.05.2017**, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
ENAMBER / KEPHALIS / TETRAMBRONE(Liquid)	1 kg	1	Triethyl Orthoformate	2.400 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	358 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	GLENMARK PHARMACEUTICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00109187AM22
RA File Number	03AA04022509 AM22
Licence No and Date	0311004402/07/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	359 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	FRESENIUS KABI INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00109628AM22
RA File Number	03AA04019238 AM22
Licence No and Date	0311004420/08/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	360 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	GLENMARK PHARMACEUTICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00109350AM22
RA File Number	03AA04023320 AM22
Licence No and Date	0311004415/08/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	361 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	BEST VALUE CHEM PRIVATE LIMITED
Meeting Number	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

and Date	
HQ File Number	HQRNORM APPLY 00109428AM22
RA File Number	34AA04002141 AM22
Licence No and Date	3411000701/08/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	362 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	ALPHAMED FORMULATIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00109478AM22
RA File Number	09AA04003622 AM22
Licence No and Date	0911001018/08/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	363 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00109532AM22
RA File Number	05AA04023341 AM22
Licence No and Date	0511003027/08/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	364 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	KALKI HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00110739AM22
RA File Number	34AA04002336 AM22
Licence No and Date	3411000712/09/06/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	365 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	CLEAN SCIENCE AND TECHNOLOGY LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00111187AM22
RA File Number	31AA04013442 AM22
Licence No and Date	3111000393/10/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. **NC/3/MEET/Dec/202122/12 dated 17.12.2021** against advance authorization No. **3111000444 dt. 08.07.2021**, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
Acetyl Anisole (4 Methoxy Acetophenone)	1 kg	1	Phenol	0.72 kg
		2	Methanol	0.276 kg
		3	Acetic Anhydride PURITY 99 Percentage	0.755 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	366 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SV PLASTOCHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00111363AM22
RA File Number	31AA04004163 AM22
Licence No and	3111000397/10/06/2021

Date	
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	367 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	J B CHEMICALS AND PHARMACEUTICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00111397AM22
RA File Number	03AA04009888 AM22
Licence No and Date	0311004497/10/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	368 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	SUPERMAX DRUGS & PHARMACEUTICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00111467AM22
RA File Number	05AA04024172 AM22
Licence No and Date	0511003078/10/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	369 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	YASHO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00112010AM22
RA File Number	03AA04024304 AM22
Licence No and Date	0311004509/10/06/2021
Norms Committee Decision:	

Deferred for comments of TE.

Case No.	370 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	COMBITIC GLOBAL CAPLET PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00112558AM22
RA File Number	33AA04001775 AM22
Licence No and Date	3311000287/11/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	371 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	AARTI DRUGS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00112663AM22
RA File Number	03AA04022427 AM22
Licence No and Date	0311004537/11/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and it was decided to call the firm for Personal Hearing before Norms Committee alongwith following information / documents: Production / Consumption data duly certified by GST Authorities	

Case No.	372 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	TINA ORGANICS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00112444AM22
RA File Number	05AA04025398 AM22
Licence No and Date	0511003109/11/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	373 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SAURAV CHEMICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00113426AM22
RA File Number	30AA04004647 AM22
Licence No and Date	3011000736/12/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	374 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	ENCUBE ETHICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00113434AM22
RA File Number	03AA04015087 AM22
Licence No and Date	0311004561/12/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	375 / NC/3/MEET/Feb/202122/14
Case Status	Case Rejected
Party Name	J B CHEMICALS AND PHARMACEUTICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00113435AM22
RA File Number	03AA04019875 AM22
Licence No and Date	0311004562/12/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and it was observed that the firm still has not furnished the requisite reply / information on DGFT portal. Hence, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	

Case No.	376 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	ZENTIVA PRIVATE LIMITED

Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022													
HQ File Number	HQRNORM APPLY 00113539AM22													
RA File Number	03AA04024236 AM22													
Licence No and Date	0311004568/13/06/2021													
Norms Committee Decision: The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. NC/3/MEET/Dec/202122/12 dated 17.12.2021 against advance authorization No. 0310839621 dt. 19.11.2020, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Export product</th> <th>Qty.</th> <th>Sl. No.</th> <th>Import items</th> <th>Qty.</th> </tr> </thead> <tbody> <tr> <td>CLOPIDOGREL 75MG TABLETS Clopidogrel Zentiva / Clopidogrel Almus / Trombex(Each Tablet contain 75mg of CLOPIDOGREL BISULFATE FORM II Total Net Weight of CLOPIDOGREL BISULFATE FORM II 15982.66 KGS)</td> <td>1 Number</td> <td>1</td> <td>CLOPIDOGREL BISULFATE FORM II</td> <td>Net content in Export Description + 2%</td> </tr> </tbody> </table> RA concerned may take further necessary action as per above decision of NC.					Export product	Qty.	Sl. No.	Import items	Qty.	CLOPIDOGREL 75MG TABLETS Clopidogrel Zentiva / Clopidogrel Almus / Trombex(Each Tablet contain 75mg of CLOPIDOGREL BISULFATE FORM II Total Net Weight of CLOPIDOGREL BISULFATE FORM II 15982.66 KGS)	1 Number	1	CLOPIDOGREL BISULFATE FORM II	Net content in Export Description + 2%
Export product	Qty.	Sl. No.	Import items	Qty.										
CLOPIDOGREL 75MG TABLETS Clopidogrel Zentiva / Clopidogrel Almus / Trombex(Each Tablet contain 75mg of CLOPIDOGREL BISULFATE FORM II Total Net Weight of CLOPIDOGREL BISULFATE FORM II 15982.66 KGS)	1 Number	1	CLOPIDOGREL BISULFATE FORM II	Net content in Export Description + 2%										

Case No.	377 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SV PLASTOCHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00113697AM22
RA File Number	31AA04007148 AM21
Licence No and Date	3111000400/14/06/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	378 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	BEST VALUE CHEM PRIVATE LIMITED
Meeting Number	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

and Date	
HQ File Number	HQRNORM APPLY 00195372AM22
RA File Number	34AA04006808 AM22
Licence No and Date	3411001180/27/09/2021
Norms Committee Decision:	
Deferred for comments of TE	

Case No.	379 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	VENOR PHARMA LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00195381AM22
RA File Number	05AA04080206 AM22
Licence No and Date	0511004978/27/09/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	380 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	ENCUBE ETHICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00195497AM22
RA File Number	03AA040105795 AM22
Licence No and Date	0311007265/27/09/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	381 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	JODAS EXPOIM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00195013AM22
RA File Number	09AA04004969 AM22
Licence No and Date	0911001626/27/09/2021
Norms Committee Decision:	

Deferred for comments of TE.

Case No.	382 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	INTAS PHARMACEUTICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00195049AM22
RA File Number	08AA04029213 AM22
Licence No and Date	0811002696/27/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	TOPOTECAN INJECTION 1 MG/ML, 1 ML VIAL(EACH ML CONTAINS TOPOTECAN HYDROCHLORIDE EQ. TO TOPOTECAN 1MG)	50000 Number	1	TOPOTECAN HYDROCHLORIDE	59.578 grams
2	TOPOTECAN INJECTION 1 MG/ML, 4 ML VIAL(EACH ML CONTAINS TOPOTECAN HYDROCHLORIDE EQ. TO TOPOTECAN 1 MG)	7000 Number	1	TOPOTECAN HYDROCHLORIDE	33.464 grams
3	TOPOTECAN HYDROCHLORIDE FOR INJECTION 4MG/VIAL (5ML VIAL) (EACH VIAL CONTAINS TOPOTECAN HYDROCHLORIDE EQ. TO TOPOTECAN 4 MG [IN WHICH ACTIVE INGREDIENT TOPOTECAN HYDROCHLORIDE USED IS 98.000 GRAMS])	5000 Number	1	TOPOTECAN HYDROCHLORIDE	23.903 grams

RA concerned may take further necessary action as per above decision of NC.

Case No.	383 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	MAKCUR LABORATORIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00196547AM22
RA File Number	08AA04026264 AM22
Licence No and Date	0811002728/28/09/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	384 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	FDC LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00195577AM22
RA File Number	03AA040106642 AM22
Licence No and Date	0311007268/28/09/2021
Norms Committee Decision:	
Deferred for comments of TE	

Case No.	385 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	GLAND PHARMA LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00195617AM22
RA File Number	09AA04010498 AM22
Licence No and Date	0911001381/28/09/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	386 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	SENTISS PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00196160AM22
RA File Number	05AA04084244 AM22

Licence No and Date	0511005004/28/09/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	387 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	NATURAL AND ESSENTIAL OILS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00196404AM22
RA File Number	07AA04026654 AM22
Licence No and Date	0711002016/28/09/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	388 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	ZENTIVA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00196530AM22
RA File Number	03AA040104559 AM22
Licence No and Date	0311007321/28/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda and taking cue from earlier decision for same export product in Meeting No. **NC/3/MEET/Dec/202122/12 dated 17.12.2021** against advance authorization No. **0310839621 dt. 19.11.2020**, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
CLOPIDOGREL 75MG TABLETS Clopidogrel Zentiva / Clopidogrel Almus / Trombex(Each Tablet contain 75mg of CLOPIDOGREL BISULFATE FORM II Total Net Weight of CLOPIDOGREL BISULFATE FORM II 10500.00 KGS)	1 Number	1	CLOPIDOGREL BISULFATE FORM II	Net content in Export Description + 2%

RA concerned may take further necessary action as per above decision of NC.

Case No.	389 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	HONOUR LAB LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00197140AM22
RA File Number	09AA04015351 AM22
Licence No and Date	0911001652/29/09/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	390 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	PANACEA BIOTEC LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00197809AM22
RA File Number	05AA04085619 AM22
Licence No and Date	0511005085/29/09/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	391 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	VACHICHEM INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00198272AM22
RA File Number	07AA04028991 AM22
Licence No and Date	0711002024/30/09/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	392 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred

Party Name	JODAS EXPOIM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00198447AM22
RA File Number	09AA04014674 AM22
Licence No and Date	0911001659/30/09/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	393 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	MACLEODS PHARMACEUTICALS LTD
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00198658AM22
RA File Number	03AA040106210 AM22
Licence No and Date	0311007383/30/09/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	394 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	VINDHYA ORGANICS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00199999AM22
RA File Number	09AA04015699 AM22
Licence No and Date	0911001666/01/10/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	395 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	KRITI NUTRIENTS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00200214AM22
RA File Number	56AA04004540 AM22
Licence No and Date	5611000527/01/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
Non GMO Soya Lecithin Liquid Food Grade (Acid Value upto 25)	198 MT	1	Non GMO Soya Lecithin Liquid (Acid Value more than 25)	199.56 MT

RA concerned may take further necessary action as per above decision of NC

Case No.	396 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	INDOCO REMEDIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00199265AM22
RA File Number	03AA040107419 AM22
Licence No and Date	0311007392/01/10/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	397 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	ARJUNA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00199626AM22
RA File Number	10AA04009843 AM22
Licence No and Date	1011000579/01/10/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	398 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	GLENMARK PHARMACEUTICALS LIMITED
Meeting Number	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022

and Date	
HQ File Number	HQRNORM APPLY 00201263AM22
RA File Number	03AA040105862 AM22
Licence No and Date	0311007434/03/10/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	399 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	TOPNOTCH CHEMICALS PVT LTD
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00201444AM22
RA File Number	03AA040107739 AM22
Licence No and Date	0311007441/04/10/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	400 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	INTAS PHARMACEUTICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00201613AM22
RA File Number	08AA04030678 AM22
Licence No and Date	0811002770/04/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
NALTREXONE HYDROCHLORIDE TABLETS 50 MG(EACH FILM COATED TABLET CONTAINS: NALTREXONE HYDROCHLORIDE PH. EUR. 50 MG [IN WHICH ACTIVE INGREDIENT NALTREXONE	1 Number	1	NALTREXONE HYDROCHLORIDE EP / BP / IP / USP / PH. EUR	51.00 mg

HYDROCHLORIDE USED IS 403.500 KGS.)				
RA concerned may take further necessary action as per above decision of NC.				

Case No.	401 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	R.L.FINE CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00201651AM22
RA File Number	07AA04031322 AM22
Licence No and Date	0711002073/04/10/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	402 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	R.L.FINE CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00201659AM22
RA File Number	07AA04034939 AM22
Licence No and Date	0711002076/04/10/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	403 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	RECKITT BENCKISER (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00203209AM22
RA File Number	05AA04088730 AM22
Licence No and Date	0511005203/05/10/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	404 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	ZENTIVA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00203325AM22
RA File Number	03AA040108257 AM22
Licence No and Date	0311007485/05/10/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	405 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	VERGO PHARMA RESEARCH LABORATORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00203408AM22
RA File Number	03AA040106862 AM22
Licence No and Date	0311007492/05/10/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	406 / NC/3/MEET/Feb/202122/14
Case Status	Case Deferred
Party Name	KLJ PLASTICIZERS LIMITED.
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00203505AM22
RA File Number	05AA04088609 AM22
Licence No and Date	0511005220/05/10/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	407 / NC/3/MEET/Feb/202122/14
Case Status	Case Approved
Party Name	LINK PHARMACHEM LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Feb/ 202122/ 14 and 21/02/2022
HQ File Number	HQRNORM APPLY 00203019AM22

RA File Number	34AA04008255 AM22			
Licence No and Date	3411001223/05/10/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:				
Export product	Qty.	Sl. No.	Import items	Qty.
1,3-DICHLORO ACETONE	1 kg	1	1 3 Dichloro 2 Propanol	1.20 kg
RA concerned may take further necessary action as per above decision of NC.				